

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 20.02.2023 to 26.02.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	8/3/2022	Contempt Petition (IBC)	710102018662022		ANAND SONBHADRA RESOLUTION PROFESSIONAL OF SHUBHKAMNA BUILDTECH PVT. LTD. VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION) AND ANR.	Rule 11 of NCLT, 2016	23/02/2023	page:29, 32 not clear, page:70, 72, 92, double page numbering, vakalatnama missed, etc	NIPUN
2	13/10/2022	Company Petition IB (IBC)	710102084542022		STATE BANK OF INDIA VS SANJAY GOEL S/O RAJ KUMAR GOEL	Section 95(1)	23/02/2023	counsel details missed, on every index, petition every pages sign missed, page:17 numbering missed, page:46 not clear, 25rs advocate welfare and 3rs court fee missed, (court fee and welfare place on blank side of vakalatnama) separate proof of service pdf missed, etc, annexures not marked, true copy sign missed on every pages of annexures, etc contact to registry remove double page numbering,etc	Ashish
3	13/10/2022	Company Petition IB (IBC)	710102084562022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	23/02/2023	counsel details with sign missed in index, memo of parties missed, page:54- 58 missed, 89-90, 100- 103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry remove double page numbering,etc	Ashish
4	13/10/2022	Company Petition IB (IBC)	710102084552022		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	23/02/2023	counsel details with sign missed in index, memo of parties missed, page:54- 58 missed, 89-90, 100- 103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry remove double page numbering,etc	Ashish

5	13/10/2022	Company Petition IB (IBC)	710102084572022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	23/02/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry remove double page numbering,etc	Ashish
6	13/10/2022	Company Petition IB (IBC)	710102084532022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	23/02/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy PAGE NUM not mention, etc contact to registry remove double page numbering,etc	Ashish
7	13/10/2022	Company Petition IB (IBC)	710102084582022		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	23/02/2023	25rs advocate welfare missed on vakalatnama,etc remove double page numbering,etc	Ashish
8	29/11/2022	Company Petition IB (IBC)	710102098952022		RAJKUMAR VS MADHU JAIN	Section 94(1)	20/02/2023	page:58-65 hindi,	Atul Bhatia
9	2/12/2022	Company Petition (Companies Act)	710102099922022		SRP TRADE AND EQUITY PRIVATE LIMITED VS MADHU JAIN	Sec. 59	20/02/2023	Wrong case type select,	Anand Mohan Mishra
10	1/12/2022	Company Petition IB (IBC)	710102099582022		ABHILAV GUPTA VS MADHU JAIN	Section 94(1)	23/02/2023	page:50-51 not clear,	Deepak Sharma
11	7/12/2022	Company Petition IB (IBC)	710102101012022		AVON CONTAINNERS PRIVATE LIMITED VS AIR VISION INDIA PRIVATE LIMITED	IBC Under Sec 9	23/02/2023	page:51, 53, 133, 381 not clear, (typed copy required) contact to registry	Tarun
12	15/12/2022	Company Appeal(Companies Act)	710102103562022		AVON CONTAINNERS PRIVATE LIMITED VS AIR VISION INDIA PRIVATE LIMITED	Sec 252 (3)	24/02/2023	MoA &&& AoA missed, income tax advance service missed,pg no 5 &&& 6 is mentioned in one pg, all e stamp and affidavit dates mismatched, paste court fees in blank space on vakaltnama (come to the registry with hard copy)	DEEPANK YADAV
13	20/12/2022	Company Petition (Companies Act)	710102105202022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec. 59	20/02/2023	Serial no missed after pg no 151, wrong serial no in master index according to volume 2, pgs missed 215 to 227 in master index	Deepak Sabharwal

26	19/01/2023	Company Appeal(Companies Act)	710102008232023		SURESH KUMAR VERMA AND ORS VS ECO GREEN BUILDTECH PRIVATE LIMITED	Sec 252 (3)	20/02/2023	Council detail missed in master index, vakaltname missed	LAXMI NARAIN
27	19/01/2023	Company Appeal(Companies Act)	710102008482023		SURESH KUMAR VERMA AND ORS VS ECO GREEN BUILDTECH PRIVATE LIMITED	Sec 252 (1)	22/02/2023	Pg no 36 missed	MOHD NAZIM KHAN
28	20/01/2023	Company Petition IB (IBC)	710102008822023		VARDHMAN YARNS AND THREADS LIMITED VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	23/02/2023	(all invoices not clear contact to registry,) 25rs advocate welfare missed, etc	Newton Law Chambers
29	20/01/2023	Company Appeal(Companies Act)	710102009022023		VARDHMAN YARNS AND THREADS LIMITED VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Sec 252 (3)	20/02/2023	Income tax advance service missed,small font 59 to 62	Dipanshu Chugh
30	10/11/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102093062022		ART BUSINESS & CONSUMER FINANCE (INDIA)PRIVATE LIMITED VS ART CORPORATE FINANCE (INDIA) PRIVATELIMITED	Sec. 230-232 - Second Motion	20/02/2023	No serial no after pg no 107	Gaurav
31	25/01/2023	Company Petition IB (IBC)	710102010312023		AS AIR SYSTEMS PRIVATE LIMITED VS IREO GRACE REALTECH PRIVATE LIMITED	IBC Under Sec 9	22/02/2023	pagE:24, 159, 162, notary missed, page:32-33 blur, page:50, 60, 65, not clear, 25rs advocate welfare and 3rs court fee missed,etc	Rishi Sehgal
32	26/01/2023	Company Petition IB (IBC)	710102010452023		MR. ABDUL WAJID PM PROPRIETOR OF M/S THW INTERNATIONAL VS P AND G ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	22/02/2023	all pages are dim and blur in pdf, volume 2 master data missed,etc	K KOTESWARA RAO CHENNAI
33	29/01/2023	Company Petition (Companies Act)	710102011392023		DEV VERSHA JATRO-VALLEY PRIVATE LIMITED VS P AND G ENTERPRISES PRIVATE LIMITED	Sec 252 (1)	21/02/2023	Wrong case type select	ASHISH
34	29/01/2023	Company Petition (Companies Act)	710102011382023		GEM INFO SOLUTIONS PRIVATE LIMITED VS P AND G ENTERPRISES PRIVATE LIMITED	Sec 252 (1)	22/02/2023	Wrong case type select	ASHISH
35	29/01/2023	Company Petition (Companies Act)	710102011372023		GREEN VALLEY JATRO-ENERGY PRIVATELIMITED VS P AND G ENTERPRISES PRIVATE LIMITED	Sec 252 (1)	22/02/2023	Wrong case type select	ASHISH
36	2/2/2023	Intervention Petition (IBC)	710102012602023		CANARA BANK VS M/S. VAYAM TECHNOLOGIES LIMITED	Sec 60(5)	23/02/2023	please mention correct main case no page no 14	Ichchha Kalash
37	2/2/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102012672023		PYRITE MARKETING PRIVATE LIMITED VS M/S. VAYAM TECHNOLOGIES LIMITED	Sec. 230-232 - Second Motion	23/02/2023	Two case no mentioned on cover pgs, pgs not clear 44 to 46,53 to 66,75 to 95,98 to 100, 123 to 137	Avinash Kaur
38	1/2/2023	Company Petition (Companies Act)	710102012342023		VANDANA AGARWAL VS SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	21/02/2023	Pgs 128 not clear,serve the petition to all respondent	Shivam

39	2/2/2023	Company Petition IB (IBC)	710102012642023		ARTISAN SPIRITS PRIVATE LIMITED VS INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec 9	23/02/2023	page:54, not clear 5rs welfare missed,etc (objection page are replace in original pdf) or contact to registry,etc	DHARMESH KOTADIA
40	1/2/2023	Transfer Petition (IBC)	710102012112023		ASHEMET SINGH BHATIA VS GRANITE GATE PROPERTIES PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	23/02/2023	page: 259, 266, 290, 334-337, 341-344, 348, 366, 367, 372-375, 382, 392, 395, 775, not clear, main case no also not mentioned	Sonam Sharma
41	3/2/2023	Company Petition (Companies Act)	710102012792023		SUMIT GUPTA VS REGISTRAR OF COMPANIES (NCT OF DELHI)	Rule 11 of NCLT	21/02/2023	Wrong section select, synopsis/list of dates &&& events missed, paste 1rs court fees in blank space on vakaltnama	Alok
42	6/2/2023	Company Petition IB (IBC)	710102013502023		CAPITAL CONSTRUCTIONS PVT LTD VS METSO OUTOTEC INDIA PRIVATE LIMITED	IBC Under Sec 9	23/02/2023	55, 56, not clear,	Vinay
43	7/2/2023	Company Petition IB (IBC)	710102013962023		NAVEEN SANGARI & ANR VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	23/02/2023	page:61, 158, 206, 207, not clear, etc, volume 1 all pages are blur, please scan in high resolution, contact to registry, etc	Nithin
44	8/2/2023	Company Petition IB (IBC)	710102014162023		NORTH INDIAN FOODS PRIVATE LIMITED VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC Under Sec 10	23/02/2023	page no 66,67,70 not clear	VINOD KUMAR CHAURASIA
45	10/2/2023	Company Petition IB (IBC)	710102014992023		BANK OF MAHARASHTRA VS KUNAL KHANNA	Section 95(1)	21/02/2023	Pgs not clear 38,46, remove extra petition and upload only final petition	VK GUPTA
46	10/2/2023	Company Appeal(Companies Act)	710102015152023		BANK OF MAHARASHTRA VS KUNAL KHANNA	Sec 252 (1)	20/02/2023	Council detail missed in master index, memo of parties without serial no/all pgs are blur, e stamp &&& affidavit not notarize,pg no 140 missed, roc &&& income tax advance service missed	JANMEJAY
47	10/2/2023	Company Petition IB (IBC)	710102015242023		DRIP CAPITAL SERVICES INDIA LLP VS UNISOURCE TRADING (INDIA) PRIVATE LIMITED	IBC under Sec 7	21/02/2023	petition every pages sign missed, page:79 blank, page 83 notary missed, after 83-104, 139, pages not clear, true copy sign missed on every pages of annexures, advocate welfare and court fee has been misplaced, etc,	Shiv
48	12/2/2023	Company Petition IB (IBC)	710102015462023		ARTI SECURITIES AND SERVICES LIMITED VS DUXTON HILLS BUILDER PRIVATE LIMITED	IBC under Sec 7	21/02/2023	23, 29-30, 32-34, 36-41, 43-51, 53, 55, 57-80, not clear,	Palash Singhai
49	10/2/2023	Company Petition IB (IBC)	710102015232023		BHARDWAJ BUILDERS VS TARC LIMITED	IBC Under Sec 9	21/02/2023	Pgs not clear 24,172,173,179,180,185,186,187,193 to 228,235,236 to 242,257 to 259,262,265 to 306,345,349,355,357 to 480,483,486,498 to 622, paste welfare and court fees in blank space on vakaltnama, company master data missed	LOKESH

50	10/2/2023	Company Petition IB (IBC)	710102014922023		PIYUSH MATHUR VS SIMPA ENERGY INDIA PRIVATE LIMITED	Sec 42	21/02/2023	main case not link, page:34 not clear, page:52-55 not clear, appeal not mention in application headline, case type wrong, 3rs court fee missed on vakalatnama, contact to registry, etc	Ms. Tanu
51	11/2/2023	Company Petition IB (IBC)	710102015252023		I B ENTERPRISES VS TARC LIMITED	IBC Under Sec 9	21/02/2023	Pgs not clear 27,29,30,33,67 to 118,130 to 156,240,250 to 329,338 to 364,368 to 370,388 to 408,413 to 442,457 to 467,470 to 472,524 to 563,565 to 674,691 to 761,791,807 to 811 volume wise index missed, pgs missed 409,410,832,837, pgs cut 450, pg no 748 &&& 749 wrong arrange, paste welfare and court fees in blank space on vakaltnama, company master data missed	LOKESH
52	10/2/2023	Company Petition IB (IBC)	710102015162023		PSBEDI ARCHIVE PRIVATE LIMITED VS ALANKIT LIMITED	IBC Under Sec 9	21/02/2023	master index missed, affidavit back dated, page:199 missed, page:274-275 cut, page:377 not verified, irp registration certificate missed, p-age:382 estamp notary missed, etc	Dakshayani Saxena
53	11/2/2023	Company Petition IB (IBC)	710102015302023		UNION BANK OF INDIA VS SHRI SANJAY AGARWAL	Section 95(1)	21/02/2023	Pgs not clear 61 to 74,81 to 92,97 to 100,119,143 to 146,149,154 to 164,183 to 189,194,206,208,212 to 215,297 to 299,304 to 322,326 to 343,546 pg no 207 missed, 25rs welfare missed in vakaltnama, company master data missed	EKTA CHOUDHARY
54	10/2/2023	Company Petition IB (IBC)	710102015212023		LT. HANUMAN DASS AGGARWAL THROUGH ITS LEGAL HEIRS VS SPARSH FASHIONS PRIVATE LIMITED	IBC under Sec 7	21/02/2023	Master index missed in 1st volume,e stamp missed with all supporting affidavits,pgs no 27 repeated, pgs not clear 30 to 50,164 to 168,172,186,213 pgs cut 116,171,177, true copy stamp missed in annexuress, 1rs court fees missed in vakaltnama, master data missed	Sidhath Joshi
55	13/02/2023	Company Petition IB (IBC)	710102015712023		AKARSHAN MULTITRADE PRIVATE LIMITED VS SPARSH FASHIONS PRIVATE LIMITED	IBC Section 59	21/02/2023	list of dates &&& events missed, pagE:44-49, 51-56, 60-65, 67-73, 119, 138, not clear, etc	Karuna
56	13/02/2023	Company Petition IB (IBC)	710102015672023		SHARAK HEALTHCARE PRIVATE LIMITED VS SPARSH FASHIONS PRIVATE LIMITED	IBC Section 59	21/02/2023	index cut, page:175 cut, final report missed, etc	Manish Buchasia Sant

57	14/02/2023	Company Petition IB (IBC)	710102015832023		PRAMA HIKVISION INDIA PRIVATE LIMITED VS PMS-COM-PRO (INDIA) PRIVATE LIMITED	IBC Under Sec 9	21/02/2023	page: not clear after 34, 25rs advocate welfare not clear, etc	RAVIKUMAR
58	14/02/2023	Company Petition IB (IBC)	710102015912023		ANITHA NIRANJAN VS CIM GLOBAL INDIA PVT LTD	IBC Under Sec 9	21/02/2023	notary stamp missed on page 13, estamp paper missed with compliance affidavit on page:15, 25rs advocate welfare and 3rs court fee missed, etc	SAINATH D M
59	14/02/2023	Company Petition IB (IBC)	710102015942023		EUPHORIA CONSTRUCTION PRIVATE LIMITED VS AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	21/02/2023	Pgs not clear 32,37,42 to 47,54,58,75 to 82 pg no 34 missed,	VAIBHAV TYAGI
60	14/02/2023	CA(A) Merger and Amalgamation(Companies Act)	710102016082023		FORTIS EMERGENCY SERVICES LIMITED VS AARCITY INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232, Sec 234	21/02/2023	Pgs not clear 166,547,548,615 to 618,621 pg no 340 small font, pg no 800t to 805 missed, wrong pagination after pg no 806, valuation report missed	ARUNAY GUHA ROY
61	14/02/2023	Contempt Petition (IBC)	710102016012023		SHRI VINAY KUMAR JAIDRATH VS M/S. ARCEE TRADING CORPORATION THROUGH ITS PARTNER SHRI TANMAY RASTOGI	Rule 11 of NCLT, 2016	21/02/2023	main section is contempt petition under rule 11 and for other section under read with tag, etc	KARMA LAW
62	14/02/2023	Contempt Petition (IBC)	710102016022023		SARVESH KASHYAP LIQUIDATOR OF HELPLINE HOSPITALITY PRIVATE LIMITED VS T.S. MURALI	Application under any other provisions- IBC	21/02/2023	main section is contempt petition under rule 11 and for other section under read with tag, wrong section, etc	Sameer
63	14/02/2023	Company Petition IB (IBC)	710102015772023		SAVI FINANCE PRIVATE LIMITED VS FUSION CONBUILD PRIVATE LIMITED	IBC under Sec 7	24/02/2023	page:23 not clear	Shubham Jain
64	13/02/2023	Company Petition IB (IBC)	710102015722023		SURESH KUMAR KHANDELWAL PROPRIETOR OF M/S G.S. ALLOYS & STEELS VS P & R INFRAPROJECTS LIMITED	IBC Under Sec 9	21/02/2023	1rs court fee missed on vakalatnama, tc not allowed (properly true copy certified on every pages of annexures)etc	PRATEEK
65	14/02/2023	Company Petition (Companies Act)	710102016112023		JANGOES PRIVATE LIMITED VS P & R INFRAPROJECTS LIMITED	Rule 11 of NCLT	22/02/2023	Wrong case type &&& wrong section select,Incomplete documents uploaded	Sheetal
66	14/02/2023	Company Petition IB (IBC)	710102016042023		YUKATI E SERVICES LIMITED VS VEKAS KUMAR GARG	Sec 60(5)	21/02/2023	wrong section and case type wrong contact to registry,etc	HEMANT SHARMA
67	16/02/2023	Company Petition IB (IBC)	710102016732023		STATE BANK OF INDIA VS SHASHI GUPTA	Section 95(1)	21/02/2023	memo of parties wrong arrange, page:57, 69-92, 198, 251, 252, 274, 295, not clear page 174, 183, wrong arrange, page:212 cut, etc	Jai Mohan
68	16/02/2023	Company Petition IB (IBC)	710102016672023		CARRYCON INDIA LIMITED VS SHASHI GUPTA	IBC Under Sec 10	21/02/2023	multiple petition uploaded , index pagination not mention ,etc contact to registry, etc	SANJEEV KUMAR

69	16/02/2023	Company Appeal(Companies Act)	710102016752023		CARRYCON INDIA LIMITED VS SHASHI GUPTA	Sec 252 (3)	22/02/2023	Pgs not clear 56, pgs missed 67 to 69, wrong income tax advance service, serve to delhi dcit cell delhi high court, kindly merge in one pdf after that upload the petition	LALIT
70	15/02/2023	Company Petition IB (IBC)	710102016272023		THE SOUTH INDIAN BANK LIMITED VS MAGIC INFO SOLUTIONS PRIVATE LIMITED.	IBC under Sec 7	21/02/2023	list of dates and events missed, page:90 cut, etc	ADVOCATE GAUTAM SINGHAL
71	16/02/2023	Company Petition IB (IBC)	710102016492023		INDUSIND BANK LTD VS FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	21/02/2023	page:263-314 not clear, index counsel sign missed, etc	Chandni
72	15/02/2023	Company Petition IB (IBC)	710102016282023		OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED VS VIDHATA METAL PRIVATE LIMITED	IBC under Sec 7	21/02/2023	incomplete documents upload all volume,and proof of service etc	Mr. Lzafeer Ahmad
73	14/02/2023	Contempt Petition (IBC)	710102016092023		KKSPUN INDIA LIMITED VS RELINEEUROPE GMBH	Rule 11 of NCLT, 2016	21/02/2023	wrong section and case type wrong contact to registry, etc	S.
74	19/02/2023	Contempt Petition (IBC)	710102017442023		VIVEK PRAKASH VS M/S HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED	Rule 11 of NCLT, 2016	21/02/2023	wrong section, contempt petition under rule 11 of nclt main case not link, brief of synopsis and list of dates events missed, estamp paper missed with all affidavit, 1rs court fee missed,etc	Vivek
75	20/02/2023	Company Petition IB (IBC)	710102017602023		VISHAL ENGINEERING COMPNAY (PARTNERSHIP FIRM) VS LEXUS INDIA LIMITED	Sec. 12A	21/02/2023	wrong section and case type wrong contact to registry,etc	Sameer
76	17/02/2023	Company Petition IB (IBC)	710102017022023		RUDRA PRATAP SINGH VS ANUP KUMAR	Sec 42	21/02/2023	case type wrong, brief of synopsis and list of dates and events missed, remove delay application page 165 and etc, delay file separately, etc	Siddharth Garg
77	17/02/2023	Company Petition IB (IBC)	710102016952023		BURLINGTON FINANCE LTD. VS SMW METAL PRIVATE LIMITED	IBC under Sec 7	21/02/2023	multiple petition uploaded , index pagination not mention ,etc contact to registry, etc	CUSTOS
78	17/02/2023	Company Appeal(Companies Act)	710102016902023		BURLINGTON FINANCE LTD. VS SMW METAL PRIVATE LIMITED	Sec 252 (3)	22/02/2023	Pgs not clear 41 to 65,76,119, pgs in hindi 159 to 172,174 to 202,204,205, 25rs welfare &&& 3rs court fees missed in vakaltnama, volume 2 separate index missed	KETAN MADAN
79	17/02/2023	Company Appeal(Companies Act)	710102017042023		BURLINGTON FINANCE LTD. VS SMW METAL PRIVATE LIMITED	Sec 252 (3) - By Government Body	22/02/2023	Pgs not clear 35,36,75,77	EASHA KADIAN
80	17/02/2023	Company Appeal(Companies Act)	710102017032023		BURLINGTON FINANCE LTD. VS SMW METAL PRIVATE LIMITED	Sec 252 (3) - By Government Body	22/02/2023	Pgs clear 73 to 77	EASHA KADIAN
81	17/02/2023	Company Appeal(Companies Act)	710102016992023		BURLINGTON FINANCE LTD. VS SMW METAL PRIVATE LIMITED	Sec 252 (3) - By Government Body	22/02/2023	pgs not clear 80 to 84	EASHA KADIAN

82	17/02/2023	Company Appeal(Companies Act)	710102017052023		BURLINGTON FINANCE LTD. VS SMW METAL PRIVATE LIMITED	Sec 252 (3) - By Government Body	22/02/2023	Pgs not clear 70 to 74	EASHA KADIAN
83	21/02/2023	Company Petition IB (IBC)	710102017982023		RANI JAIN VS SMW METAL PRIVATE LIMITED	Section 94(1)	24/02/2023	petition every pages sign missed, page:20-22 notary missed, page:114-136, 161, not clear, page:189 notary missed, 25rs advocate welfare and 3rs court fee missed.etc	RISHI
84	21/02/2023	Company Petition IB (IBC)	710102018022023		KAILASH CHAND JAIN VS SMW METAL PRIVATE LIMITED	Section 94(1)	24/02/2023	page:17, 20, numbering and notary missed, page:47,48, 91-92, 99-100, 113-114, 117, 122-125, 133-144, 169, , not clear, page:198 notary missed, 25rs advocate welfare and 3rs court fee missed.etc	RISHI
85	23/02/2023	Company Petition (Companies Act)	710102018602023		PUREST LIVING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions	24/02/2023	Wrong case & wrong section select, master index missed, pgs not clear 61, pgs missed 63,64, pgs blurr 111,112, true copy stamp missed in annexures	Sumit
86	23/02/2023	Contempt Petition(Companies Act)	710102018912023		HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Sec 425	25/02/2023	no sign in every pgs of petitions,vakaltnama missed/ mentioned read with other sections	RAJEEV
87	5/8/2022	Interlocutory Application (I.B.C)	710102063912022	/()	SPENTA ENCLAVE PRIVATE LIMITED VS NEMI LANDMARKS PRIVATE LIMITED	Sec 60(5)	20/02/2023	wrong file choose location mumbai	Purazar
88	25/08/2022	Interlocutory Application (I.B.C)	710102069092022	COMPANY PETITION IB (IBC)/934(PB)2018	TARANDEEP KAUR AHLUWALIA VS ONE CITY INFRASTRUCTURE PVT. LTD.	Sec 60(5)	24/02/2023	merge into one pdf contact tp registry	Akshat Bajpai
89	19/09/2022	Interlocutory Application (I.B.C)	710102076522022	COMPANY PETITION IB (IBC)/934(PB)2018	SHAKTI BHUSHAN SOOD VS ONE CITY INFRASTRUCTURE PVT. LTD.	Sec 60(5)	24/02/2023	Need to Applicant Sign Every Pages Page No. After 18, 19 to 146 Page Missing in your PDF according your Index Please Delete Extra Documents and Merge to One PDF to Annexure please contact to registry	Akshat Bajpai
90	13/10/2022	Interlocutory Application (I.B.C)	710102084652022	COMPANY PETITION IB (IBC)/731(PB)2018	COMMERCIAL TAXES DEPARTMENT GOVERNMENT OF RAJASTHAN THROUGH ASSISTANT COMMISSIONER COMMERCIAL TAX DEPARTMENT VS ASHWINI MEHRA LIQUIDATOR OF PUNJ LLOYDSLTD.	Sec 60(5)	23/02/2023	in vakalatnama 5 rupees missing	Vidhan
91	19/12/2022	Interlocutory Application (I.B.C)	710102104812022	COMPANY PETITION IB (IBC)/1096(PB)2019	BHARAT CHUGH VS PD ADVISORY SERVICES L.L.P	Rule 154 (1)	20/02/2023	affidavit back date	SANJEEV KUMAR SHARMA
92	17/12/2022	Interlocutory Application (I.B.C)	710102104192022	COMPANY PETITION IB (IBC)/411(ND)2020	IIFL FINANCE LIMITED VS IIFL FINANCE LIMITED	Sec 42	20/02/2023	section wrong Affidavit Back Date and Due Payment Other Section	Sandhya Chawla

93	29/12/2022	Miscellaneous Application (IBC)	71010210772022	COMPANY PETITION IB (IBC)/1022(ND)2018	NIRMALA SINGH VS MUKESH GUPTA	Sec 60(5)	22/02/2023	case type wrong according your memo party not mention in pdf counsel detail missed after memo party true copy sign missed need to every pages	vikas
94	29/12/2022	Interlocutory Application (I.B.C)	710102107592022	COMPANY PETITION IB (IBC)/1022(ND)2018	DECATHLON SPORTS INDIA PRIVATE LIMITED VS M/S ROHTAS PROJECTS LTD.	Sec 60(5)	20/02/2023	stamp paper missing and memo party missing	Aayush Kevlani
95	4/1/2023	Interlocutory Application (I.B.C)	710102001412023	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS M/S ROHTAS PROJECTS LTD.	Sec 60(5)	22/02/2023	please delete previous documents section wrong according	Sanjeev
96	4/1/2023	Interlocutory Application (I.B.C)	710102001432023	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS M/S ROHTAS PROJECTS LTD.	Application under any other provisions- IBC	22/02/2023	memo party missed in index in and application	Sanjeev
97	13/01/2023	Interlocutory Application (I.B.C)	710102004602023	COMPANY PETITION IB (IBC)/1565(PB)2018	ABHAY AGARWAL (HUF) VS ATUL KUMAR KANSAL	Sec 60(5)	20/02/2023	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Main Case Missing in Vakalatnama	SAUMYA
98	21/01/2023	Interlocutory Application (I.B.C)	710102009162023	COMPANY PETITION IB (IBC)/1083(PB)2018	MR. UDAYRAJ PATWARDHAN RP OF ADEL LANDMARKS LIMITED VS ART CONSTRUCTIONS PVT. LTD.& ORS.	Sec 30	22/02/2023	"Pg-126,141,154,158,159,160,161,205,266,377,1472 to 1490, Pg-277 to 294, 391,392,small font Pg-double pagination 1367 to 1406, Pg-1660 to 1665 in hindi "	Sanjay Bhatt
99	25/01/2023	Interlocutory Application (I.B.C)	710102010182023	COMPANY PETITION IB (IBC)/1529(ND)2019	PRABHAKAR KUMAR VS ART CONSTRUCTIONS PVT. LTD.& ORS.	Sec 30	22/02/2023	Page No. 317- 348, 480-596, Ture Copy sign Missing and Page No. 317-348 Double Pagination	PRABHAKAR KUMAR
100	27/01/2023	Interlocutory Application (I.B.C)	710102010582023	COMPANY PETITION IB (IBC)/588(ND)2022	STATE BANK OF INDIA VS ABHILASHA AGGARWAL	Rule 11 of NCLT, 2016	22/02/2023	E-Stamp Paper Missing and Applicant Sign Missing on Prayer	ARV CHAMBERS LAW
101	30/01/2023	Interlocutory Application (I.B.C)	710102011492023	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS PEBBLES PROLEASE PVT. LTD.	Application under any other provisions- IBC	21/02/2023	stamp paper not notarized	NEERAJ KUMAR JAIN
102	2/2/2023	Interlocutory Application (I.B.C)	710102012582023	COMPANY PETITION IB (IBC)/1344(PB)2018	EMPLOYEES PROVIDENT FUND ORGANISATION VS ALOK KUMAR AGGARWAL	Rule 11 of NCLT, 2016	22/02/2023	memo party missing and section wrong according your pdf	SAURABH
103	1/2/2023	Interlocutory Application (I.B.C)	710102012222023	COMPANY PETITION IB (IBC)/753(ND)2022	STATE BANK OF INDIA VS SMT SEEMA DHINGRA	Application under any other provisions- IBC	22/02/2023	Memo Party Missing and Section Wrong According your Index	ARV CHAMBERS LAW
104	3/2/2023	Interlocutory Application (I.B.C)	710102012922023	COMPANY PETITION IB (IBC)/48(PB)2020	VEKAS KUMAR GARG VS ASHOK GOEL & ORS.	Application under any other provisions- IBC	22/02/2023	Page No. 43-52 true copy missing Address Mismatch in Affidavit	Shivanshu Kumar
105	6/2/2023	Interlocutory Application (I.B.C)	710102013432023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Sec 66(1)	22/02/2023	due payment other section and section wrong true copy missing and Address Mismatch in Affidavit	Sanjay Kumar Singh
106	6/2/2023	Interlocutory Application (I.B.C)	710102013402023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Regulation 30, CIRP Regulations, 2016	22/02/2023	memo party Not Mentioned in Index missing and Address Mismatch in Affidavit	Sanjay Kumar Singh
107	7/2/2023	Interlocutory Application (I.B.C)	710102013842023	COMPANY PETITION IB (IBC)/1565(PB)2018	JYOTI SACHDEVA & ORS VS ATUL KUMAR KANSAL	Sec 60(5)	22/02/2023	Address Mismatch in Affidavit and Section Not Mentioned in Application	PARMOD
108	6/2/2023	Interlocutory Application (I.B.C)	710102013642023	COMPANY PETITION IB (IBC)/244(ND)2017	UMESH GARG VS MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE	Application under any other provisions- IBC	22/02/2023	Date missing in Vakalatnama	MUKESH

109	6/2/2023	Interlocutory Application (I.B.C)	710102013422023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Sec 43(1) r/w Sec 44 (1)	22/02/2023	due payment other section and memo party missing	Sanjay Kumar Singh
110	9/2/2023	Interlocutory Application (I.B.C)	710102014742023	COMPANY PETITION IB (IBC)/512(ND)2020	JAI PRAKASH RAWAT VS NARESH KUMAR	Sec 60(5)	22/02/2023	Page No. 35-36 Page No. Missing in Index According your PDF	PRATEEK
111	8/2/2023	Interlocutory Application (I.B.C)	710102014322023	COMPANY PETITION IB (IBC)/139(ND)2021	KOTAK MAHINDRA PRIME LIMITED VS GAUTAM SINGHAL	Sec 60(5)	22/02/2023	Delete Previous Document and Please Upload correct Application and Proof of Service	SIDDHARTH BAMBHA
112	9/2/2023	Interlocutory Application (I.B.C)	710102014862023	COMPANY PETITION IB (IBC)/191(ND)2021	SHERA ENERGY PRIVATE LIMITED VS KOTSONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/02/2023	overwriting in page no 2	Susshil Daga
113	10/2/2023	Interlocutory Application (I.B.C)	710102015122023	COMPANY PETITION IB (IBC)/204(ND)2021	M/S SUPERTECH LIMITED VS KOTSONS PRIVATE LIMITED	Application under any other provisions- IBC	23/02/2023	Pg-28 to 54 small font and not clear	ARGUS PARTNERS
114	10/2/2023	Interlocutory Application (I.B.C)	710102015102023	COMPANY PETITION IB (IBC)/802(ND)2022	IVL DHUNSERI PETROCHEM INDUSTRIESPRIVATE LIMITED VS ICEBERG AQUA PRIVATE LIMITED	Rule 11 of NCLT, 2016	22/02/2023	Counsel Detail Incomplete in Prayer	Soumya Dutta
115	12/2/2023	Interlocutory Application (I.B.C)	710102015432023	COMPANY PETITION IB (IBC)/190(PB)2017	ERA INFRA ENGINEERING LIMITED VS ICEBERG AQUA PRIVATE LIMITED	Sec 30	23/02/2023	Counsel Sign Missing After Index and Memo Party , Prayer and Every Volumes and Volume-1 Index Missing and Page No. 582-592, 2032- 2075, 2515-2535, Page Not clear	Wamika
116	8/2/2023	Interlocutory Application (I.B.C)	710102014182023	COMPANY PETITION IB (IBC)/798(ND)2022	ANIL KUMAR GUPTA VS ICEBERG AQUA PRIVATE LIMITED	Rule 11 of NCLT, 2016	22/02/2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Main Case Missing in Vakalatnama	KARAN
117	10/2/2023	Interlocutory Application (I.B.C)	710102015182023	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Sec 60(5)	22/02/2023	Page No. 90- 166 175-178, 292-309 , 319-324, 348-362, 367-380, Page Not Clear and Pagination Wrong in PDF and Index According your Index and Master Index Missing and Old Document Deleted and Fresh Application Uploaded	DINESH CHAWLA
118	11/2/2023	Interlocutory Application (I.B.C)	710102015312023	COMPANY PETITION IB (IBC)/50(ND)2023	FAITH MERCANTILE PRIVATE LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/02/2023	Applicant Sign Missing in Prayer and Application Missed	Ayushi Chugh
119	14/02/2023	Interlocutory Application (I.B.C)	710102015852023	COMPANY PETITION IB (IBC)/358(ND)2021	PME POWER SOLUTIONS (INDIA) LIMITED VS AIREN METALS PVT LTD	Rule 11 of NCLT, 2016	23/02/2023	applicant name should be number 1 first in memo party and applicant name should be first at cause title at the portal	Riya Sardana
120	14/02/2023	Interlocutory Application (I.B.C)	710102015752023	COMPANY PETITION IB (IBC)/48(PB)2020	AKSHITA AND ANTRIKSH COLD STORAGEPRIVATE LIMITED VS VEKAS KUMAR GARG	Sec 60(5)	22/02/2023	Need to Applicant sign on Every Pages in Application and Main Case No. Missing in Vakalatnama and Page No. 29, 31, 71, Need to English Typed Copy	Kartikeya
121	14/02/2023	Interlocutory Application (I.B.C)	710102015862023	COMPANY PETITION IB (IBC)/1781(ND)2018	SANJAY JAIN VS SHIV NANDAN SHARMA	Sec 60(5)	23/02/2023	Applicant Sign Missing on Prayer	Ayush Sharma

122	15/02/2023	Interlocutory Application (I.B.C)	710102016162023	COMPANY PETITION IB (IBC)/507(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS NIMITAYA INFOTECH PRIVATE LIMITED	Sec 60(5)	24/02/2023	"applicant name should be number 1 first in memo party and applicant name should be first at cause title at the portal " please check applicant name different page on cover page, page-and page 0n 7	Kumar Anurag
123	16/02/2023	Interlocutory Application (I.B.C)	710102016692023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS VISHAL SHARMA	19(2)	20/02/2023	Memo Party Not Mentioned in Index and Address Mismatch in Affidavit	Sanjay Kumar Singh
124	15/02/2023	Interlocutory Application (I.B.C)	710102016302023	COMPANY PETITION IB (IBC)/3507(ND)2019	BIKRAM SINGH GUSAIN VS VISHAL SHARMA	Application under any other provisions- IBC	23/02/2023	Pg-123 to 126 not clear	Bikram Singh Gusain
125	16/02/2023	Company Application(Companies Act)	710102016372023	COMPANY PETITION (COMPANIES ACT)/26(ND)2010	ANIL KUMAR GARG VS SUKH SAGAR BUILDCON PVT. LTD. AND ORS.	Application under any other provisions	24/02/2023	case type wrong please check	Vipul Ganda
126	15/02/2023	Interlocutory Application (I.B.C)	710102016172023	COMPANY PETITION IB (IBC)/508(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS SNG TRADING COMPANY PRIVATE LIMITED	Sec 60(5)	24/02/2023	"applicant name should be number 1 first in memo party and applicant name should be first at cause title at the portal "	Kumar Anurag
127	15/02/2023	Interlocutory Application (I.B.C)	710102016182023	COMPANY PETITION IB (IBC)/525(ND)2017	CHHARIA HOLDINGS PRIVATE LIMITED VS ANUP KUMAR	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	24/02/2023	vakalatnama pagination not mention in vakalatnama Pg-99 to 101 not clear "applicant name should be number 1 first in memo party and applicant name should be first at cause title at the portal "	Urvashi
128	16/02/2023	Interlocutory Application (I.B.C)	710102016462023	COMPANY PETITION IB (IBC)/919(ND)2020	GYAN CHANDRA MISHRA VS ANUP KUMAR	Application under any other provisions- IBC	23/02/2023	pagination not done in starting pages please check	Abhishek Anand
129	16/02/2023	Company Appeal (IBC)	710102016602023	COMPANY PETITION IB (IBC)/900(ND)2020	SUBHASH SINGH AND ANR. VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	20/02/2023	Case Type Wrong	Pranaya
130	2/2/2023	Restoration Application (IBC)	710102012652023	COMPANY PETITION IB (IBC)/2559(ND)2019	RUDRA MERCANTILE PRIVATE LIMITED VS SWASTIK METAFORGE PRIVATE LIMITED	Application under any other provisions- IBC	20/02/2023	section wrong according your pdf and page number 4 not clear	Parul Agrawal
131	16/02/2023	Interlocutory Application (I.B.C)	710102016412023	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS JAMNA DEVI DHINGRA	Rule 11 of NCLT, 2016	20/02/2023	Page No. 31-36 Page Not Clear	ARV CHAMBERS LAW
132	16/02/2023	Interlocutory Application (I.B.C)	710102016512023	COMPANY PETITION IB (IBC)/1974(ND)2019	HARISH TANEJA VS JAMNA DEVI DHINGRA	Regulation 44(2), Liquidation process Regulation, 2016	20/02/2023	Address Mismatch in Affidavit	Harish
133	16/02/2023	Interlocutory Application (I.B.C)	710102016642023	COMPANY PETITION IB (IBC)/439(ND)2022	AMIT VIJAY KARIA VS JAMNA DEVI DHINGRA	Sec 60(5)	20/02/2023	Memo Party Missing and E-Stamp Paper Paste After Prayer and Pagination to Stamp paper	AMIT VIJAY
134	15/02/2023	Interlocutory Application (I.B.C)	710102016152023	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS BLUEBIRD SOFTWARE PRIVATE LIMITED	Sec 60(5)	24/02/2023	"applicant name should be number 1 first in memo party and applicant name should be first at cause title at the portal "	Kumar Anurag
135	16/02/2023	Interlocutory Application (I.B.C)	710102016662023	COMPANY PETITION IB (IBC)/439(ND)2022	AMIT VIJAY KARIA VS BLUEBIRD SOFTWARE PRIVATE LIMITED	Sec 60(5)	20/02/2023	Memo Party Missing and E-Stamp Paper Paste After Prayer and Pagination to Stamp paper	AMIT VIJAY

136	16/02/2023	Interlocutory Application (I.B.C)	710102016722023	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RP OF SMS VS BLUEBIRD SOFTWARE PRIVATE LIMITED	Application under any other provisions- IBC	20/02/2023	Page No. 666-667 Need to English Translate Copy and Wrong Arrange Copy Page No. 877-892, Page Not clear	Sajeve Bhushan Deora
137	17/02/2023	Interlocutory Application (I.B.C)	710102016852023	COMPANY PETITION IB (IBC)/27(ND)2023	VIKRANT GOGIA VS PRIME DRILLING PVT. LTD.	Sec 60(5)	20/02/2023	Applicant sign Missing on Prayer and Page No. 7-55 True Copy Sign Missing in Annexures	Bhaskar Bhardwaj
138	20/02/2023	Interlocutory Application (I.B.C)	710102017472023	COMPANY PETITION IB (IBC)/761(ND)2018	SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	Rule 11 of NCLT, 2016	21/02/2023	page number 154-157,178-199,205,220-221 not clear page double page numbering	KUNAL TANDON
139	17/02/2023	Interlocutory Application (I.B.C)	710102017112023	COMPANY PETITION IB (IBC)/223(ND)2022	RAKESH KUMAR JINDAL VS ORTEL COMMUNICATIONS LTD.	Application under any other provisions- IBC	20/02/2023	E-Stamp and Affidavit Missing and Page No. 8-28 True Copy Sign Missing and Section Not Mentioned in Index	Rakesh Kumar Jindal
140	18/02/2023	Interlocutory Application (I.B.C)	710102017292023	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS ORTEL COMMUNICATIONS LTD.	Regulation 44(2), Liquidation process Regulation, 2016	21/02/2023	section wrong according your pdf and page number 24-31 not clear page	Prashant
141	17/02/2023	Interlocutory Application (I.B.C)	710102016922023	COMPANY PETITION IB (IBC)/619(ND)2020	OM RATAN GOEL VS GENESIS INFRATECH PVT. LTD	Application under any other provisions- IBC	20/02/2023	Memo Party Missing	Sushil Aggarwal
142	17/02/2023	Interlocutory Application (I.B.C)	710102017202023	COMPANY PETITION IB (IBC)/153(ND)2020	HDFC BANK LIMITED VS PARVEEN KUMAR ADLAKHA & ANR	Sec 60(5)	20/02/2023	Verify Date Missing in Affidavit	Dhruv Gupta
143	17/02/2023	Company Application(Companies Act)	710102017062023	COMPANY PETITION (COMPANIES ACT)/1(ND)2023	SPARSH INDUSTRIES PRIVATE LIMITED VS PARVEEN KUMAR ADLAKHA & ANR	Sec. 441	20/02/2023	Section Not Mentioned in Index and Section Wrong and Main Case Wrong in Affidavit and Order Not open	ANKIT MISHRA
144	17/02/2023	Interlocutory Application (I.B.C)	710102016962023	COMPANY PETITION IB (IBC)/1835(ND)2019	RAJESH KUMAR TANDON VS PARVEEN KUMAR ADLAKHA & ANR	Application under any other provisions- IBC	20/02/2023	Address Mismatch in Affidavit	ASHOK
145	17/02/2023	Interlocutory Application (I.B.C)	710102016982023	COMPANY PETITION IB (IBC)/1397(PB)2019	ROHIT AGARWAL VS NARENDER KUMAR SHARMA	Sec 60(5)	20/02/2023	25 Rs. Welfare and 3 Rs. court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Abhishek Anand
146	17/02/2023	Interlocutory Application (I.B.C)	710102016782023	COMPANY PETITION IB (IBC)/2646(ND)2019	PARVEEN KUMAR JAIN VS NARENDER KUMAR SHARMA	22(3)a	20/02/2023	Page No. 25-50 True copy Sign Missing and Intimation Wrong Remove in Index and Application	Vishal
147	17/02/2023	Interlocutory Application (I.B.C)	710102017172023	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA LIQUIDATOR VS NARENDER KUMAR SHARMA	Application under any other provisions- IBC	20/02/2023	Page No. 210-211 , 283-284 Page Not Clear	Sajeve Bhushan Deora
148	20/02/2023	Interlocutory Application (I.B.C)	710102017572023	COMPANY PETITION IB (IBC)/375(PB)2018	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	21/02/2023	main case wrong	Mr. Mushtaq Salim
149	18/02/2023	Interlocutory Application (I.B.C)	710102017332023	COMPANY PETITION IB (IBC)/501(ND)2022	SANJAY KUMAR AGARWAL VS M/S ABW INFRASTRUCTURE LTD	22(3)a	21/02/2023	page number 12,17-18,21, not clear page	Sanjay
150	20/02/2023	Miscellaneous Application (IBC)	710102017552023	COMPANY PETITION IB (IBC)/2081(ND)2019	EMPLOYEES PROVIDENT FUND ORGANISATION VS SUNIL KUMAR AGARWAL	Any other provision - Govt body	22/02/2023	merge into one pdf	Puneett Singhal
151	19/02/2023	Interlocutory Application (I.B.C)	710102017452023	COMPANY PETITION IB (IBC)/643(ND)2018	M/S. A TO Z BARTER PVT. LTD. VS SUNIL KUMAR AGARWAL	Regulation 44(2), Liquidation process Regulation, 2016	21/02/2023	memo party missing	Puneett Singhal
152	20/02/2023	Interlocutory Application (I.B.C)	710102017512023	COMPANY PETITION IB (IBC)/1718(PB)2018	AJIT KUMAR RESOLUTION PROFESSIONAL FOR THREE C PROJECTS PVT LTD VS GIRISH CHANDER JOSHI	Application under any other provisions- IBC	23/02/2023	page number 189-193,228,256-257,398-407,410,424-425, not clear page and page number double after 176	ABHISHEK

153	18/02/2023	Company Appeal (IBC)	710102017322023	COMPANY PETITION IB (IBC)/1874(ND)2019	REGIONAL PROVIDENT FUND COMMISSIONER VS SARVESHWAR CREATIONS PRIVATE LIMITED	Sec 42	21/02/2023	wrong efile contact to registry, multiple document are uploaded, remove extra document and proper filling,etc	Rajesh Kumar
154	20/02/2023	Interlocutory Application (I.B.C)	710102017632023	COMPANY PETITION IB (IBC)/907(ND)2020	PRASSAN NAVIN KUMARSINHA VS SARVESHWAR CREATIONS PRIVATE LIMITED	Sec 60(5)	21/02/2023	sign missing in application page and verified date missing in affidavit and applicant sign missing in prayer and double page number after 13 page and 17-20,24,26-30 62-64, not clear page	Narender
155	20/02/2023	Interlocutory Application (I.B.C)	710102017532023	COMPANY PETITION IB (IBC)/1071(ND)2019	M/S GUPTA JI ELECTRIC COMPANY VS M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	Sec 60(5)	21/02/2023	case title wrong according to applicant name	Sahil
156	20/02/2023	Interlocutory Application (I.B.C)	710102017612023	COMPANY PETITION IB (IBC)/543(ND)2017	SATISH KUMAR MATHUR (LIQUIDATOR) VS M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	Regulation 44(2), Liquidation process Regulation, 2016	21/02/2023	documents not showing please upload once again	Brijesh Kumar Tamber
157	20/02/2023	Interlocutory Application (I.B.C)	710102017672023	COMPANY PETITION IB (IBC)/856(ND)2022	NARAYAN SECURITIES LIMITED VS NARAYAN SECURITIES LIMITED	Application under any other provisions- IBC	22/02/2023	need to additional file	DEEPAK MEHRA
158	20/02/2023	Interlocutory Application (I.B.C)	710102017732023	COMPANY PETITION IB (IBC)/720(ND)2021	HARISH KUMAR GUPTA VS KAPIL EXPORTS PVT LTD	Sec 60(5)	22/02/2023	25rs. welfare missing	MUKESH
159	20/02/2023	Interlocutory Application (I.B.C)	710102017662023	COMPANY PETITION IB (IBC)/596(ND)2020	RAMA TENT HOUSE VS UNISONS HOTELS PRIVATE LIMITED	Application under any other provisions- IBC	22/02/2023	case title wrong according to applicant name	Krit
160	20/02/2023	Interlocutory Application (I.B.C)	710102017522023	COMPANY PETITION IB (IBC)/1293(ND)2018	MARKETING TIMES AUTOMOBILES VS MARKETING TIMES AUTOMOBILES	Application under any other provisions- IBC	22/02/2023	applicant name should appear at first in case title	Subramanian Nataraja
161	20/02/2023	Interlocutory Application (I.B.C)	710102017592023	COMPANY PETITION IB (IBC)/295(ND)2022	KAMALL AHUJA VS MARKETING TIMES AUTOMOBILES	Rule 11 of NCLT, 2016	22/02/2023	section wrong according your pdf	KAMALL AHUJA
162	20/02/2023	Interlocutory Application (I.B.C)	710102017712023	TRANSFER APPLICATION (IBC)/31(PB)2022	ABHIJIT RAJAN VS UNION BANK OF INDIA & ORS	Rule 11 of NCLT, 2016	22/02/2023	memo party missing	Dhawesh Pahua
163	20/02/2023	Interlocutory Application (I.B.C)	710102017652023	COMPANY PETITION IB (IBC)/1397(PB)2019	MEENAKSHI BHATNAGAR VS NARENDER KUMAR SHARMA	Sec 60(5)	22/02/2023	page numbering 33-36,51-70,76-81,90-94, not clear page and page number 129-131 not mention index	Sarfraz Karim
164	20/02/2023	Interlocutory Application (I.B.C)	710102017482023	COMPANY PETITION IB (IBC)/1771(ND)2018	NEERAJ KUMAR VERMA VS NILESH SHARMA	Sec 60(5)	22/02/2023	e-stamp paper missing	Akshay
165	21/02/2023	Interlocutory Application (I.B.C)	710102018172023	COMPANY PETITION IB (IBC)/12(ND)2023	NEERAJ BHATIA VS NILESH SHARMA	Application under any other provisions- IBC	22/02/2023	WRONG CASE TYPE & WRONG SECTION	Ashutosh
166	21/02/2023	Miscellaneous Application (IBC)	710102018282023	COMPANY PETITION IB (IBC)/3383(ND)2019	CORPORATION BANK VS SAINOV SPIRITS PRIVATE LIMITED	Any other provision - Govt body	22/02/2023	sign missing in application page and memo party missing and section not mention in index and 1rs. court fee missing and stamp paper missing and case type wrong	TARUN KUMAR
167	21/02/2023	Company Application(Companies Act)	710102017862023	COMPANY PETITION (COMPANIES ACT)/112(ND)2014	MANISHA ANAND VS M/S SAGA INFO SOLUTIONS PVT. LTD. & ORS	Rule 11 of NCLT	23/02/2023	memo party missing and need to sign every page in application and applicant sign missing and page number 9-10, not clear page	PRANAY AGRAWALA

168	18/02/2023	Interlocutory Application (I.B.C)	710102017412023	COMPANY PETITION IB (IBC)/1529(ND)2019	LAJWANT KUMAR SINGH VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	21/02/2023	47-49 not clear page and true copy missing in annexure page	Ajai Kumar Advocate
169	18/02/2023	Interlocutory Application (I.B.C)	710102017372023	COMPANY PETITION IB (IBC)/1389(ND)2019	M/S LOYAL SCAFFODING PVT LTD VS C K INFRASTRUCTURE LTD.	Rule 11 of NCLT, 2016	21/02/2023	page number 19-25,27-40 not clear page and memo party missing and true copy sign missing in annexure page	SHRIKANT
170	21/02/2023	Interlocutory Application (I.B.C)	710102018122023	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA LIQUIDATOR VS C K INFRASTRUCTURE LTD.	Application under any other provisions- IBC	22/02/2023	page number 88-102,121,131-132,135-137,140-142 not clear page	Sajeve Bhushan Deora
171	18/02/2023	Interlocutory Application (I.B.C)	710102017422023	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS PUMA REALTORS	Rule 11 of NCLT, 2016	21/02/2023	application not upload please re-upload file	Smriti
172	20/02/2023	Interlocutory Application (I.B.C)	710102017822023	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA LIQUIDATOR VS PUMA REALTORS	Application under any other provisions- IBC	22/02/2023	page number 65-68 translate to english	Sajeve Bhushan Deora
173	18/02/2023	Interlocutory Application (I.B.C)	710102017352023	COMPANY PETITION IB (IBC)/1744(ND)2019	GURJEET SINGH VS DEBASHIS NANDA	Sec 60(5)	21/02/2023	page number 38-56 not clear page and double page numbering	VEKAS KUMAR GARG
174	21/02/2023	Interlocutory Application (I.B.C)	710102017892023	COMPANY PETITION IB (IBC)/1311(ND)2018	DEEPAK KHADELWAL VS FE AAGROCHEM PVT.LTD	Application under any other provisions- IBC	23/02/2023	applicant name should be first at case title and section wrong according your pdf	AKARSH KASHYAP
175	21/02/2023	Interlocutory Application (I.B.C)	710102018252023	COMPANY PETITION IB (IBC)/1358(ND)2019	SHRAMAN RESIDENCY PRIVATE LIMITED VS SHRAMAN ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	22/02/2023	welfare and court fee missing	KARMA LAW
176	21/02/2023	Interlocutory Application (I.B.C)	710102018192023	COMPANY PETITION IB (IBC)/16(ND)2023	NEERAJ BHATIA VS SHRAMAN ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	22/02/2023	section wrong	Ashutosh
177	21/02/2023	Interlocutory Application (I.B.C)	710102018102023	COMPANY PETITION IB (IBC)/477(ND)2021	UMESH CHANDER & ORS. VS GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	Sec 60(5)	23/02/2023	sign missing in application page and welfare and court fee missing in vakalatnama	Nithin
178	21/02/2023	Interlocutory Application (I.B.C)	710102017942023	COMPANY PETITION IB (IBC)/2721(ND)2019	PRADEEP KUMAR KAUSHIK VS GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	23/02/2023	memo party missing and section not mention index and true copy missing	PRADEEP KUMAR KAUSHI
179	21/02/2023	Interlocutory Application (I.B.C)	710102018152023	COMPANY PETITION IB (IBC)/811(ND)2022	TAPAN CHAKRABORTY VS GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	22/02/2023	memo party missing	Vishal Gupta
180	21/02/2023	Interlocutory Application (I.B.C)	710102017832023	COMPANY PETITION IB (IBC)/183(ND)2018	SHALU KHANNA VS GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	22/02/2023	double page number after 20page	eMinds
181	21/02/2023	Interlocutory Application (I.B.C)	710102018222023	COMPANY PETITION IB (IBC)/13(ND)2023	NEERAJ BHATIA VS GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	23/02/2023	section wrong and applicant detail incomplete	Ashutosh
182	21/02/2023	Interlocutory Application (I.B.C)	710102017922023	COMPANY PETITION IB (IBC)/72(ND)2021	ROHIT SEHGAL VS GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	Sec 60(5)	23/02/2023	page number double after 20 page and memo party missing	Shashwat Parihar
183	21/02/2023	Interlocutory Application (I.B.C)	710102018212023	COMPANY PETITION IB (IBC)/14(ND)2023	NEERAJ BHATIA VS GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	23/02/2023	section wrong applicant detail incomplete	Ashutosh
184	21/02/2023	Interlocutory Application (I.B.C)	710102017992023	COMPANY PETITION IB (IBC)/1416(ND)2019	EXCISE & TAXATION OFFICER-CUM-ASSESSING AUTHORITY VS TRADING ENGINEERS INTERNATIONAL LTD	Sec 60(5)	23/02/2023	sign missing in application page and page number 23-24,48-50, not clear page and applicant name should appear at no.1 in memo party	Hemant

185	21/02/2023	Interlocutory Application (I.B.C)	710102017842023	COMPANY PETITION IB (IBC)/22(ND)2018	NCJ INFRASTRUCTURE PVT LTD SUCCESSFUL RESOLUTION VS CHANDRA SHEKHAR SHARMA	Sec 60(5)	23/02/2023	61 not clear page	ABHISHEK
186	22/02/2023	Interlocutory Application (I.B.C)	710102018302023	COMPANY PETITION IB (IBC)/898(ND)2020	Z-COM INDIA PRIVATE LIMITED VS FRONTLINE (NCR) BUSINESS SOLUTIONS PVT. LTD	Rule 11 of NCLT, 2016	24/02/2023	true copy missing in annexure page	PARTHO
187	22/02/2023	Interlocutory Application (I.B.C)	710102018462023	COMPANY PETITION IB (IBC)/17(ND)2019	SHUCHI JAIN VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	23/02/2023	25-47 not clear page	Kumar Mihir
188	22/02/2023	Company Application(Companies Act)	710102018412023	COMPANY PETITION (COMPANIES ACT)/363(ND)2018	ADHUNIK FOOD PRODUCTS PRIVATE LIMITED VS LOKESH KUMAR BANSAL	Application under any other provisions	23/02/2023	cp not mention in main case and applicant sign missing in prayer and double page numbering after 18 page in index	Bharti
189	22/02/2023	Interlocutory Application (I.B.C)	710102018422023	COMPANY PETITION IB (IBC)/306(ND)2022	SANJAY MEHRA VS LOKESH KUMAR BANSAL	Application under any other provisions- IBC	23/02/2023	memo party missing	SHANKARI MISHRA
190	22/02/2023	Interlocutory Application (I.B.C)	710102018432023	COMPANY PETITION IB (IBC)/17(ND)2019	MANGEY SINGH VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	23/02/2023	page number 21,44-52 not clear page and need to sign in application page	Kumar Mihir
191	22/02/2023	Company Application(Companies Act)	710102018382023	COMPANY PETITION (COMPANIES ACT)/10(ND)2012	M/S. TASMIA FROZEN FOOD EXPORT PVT. LTD. VS SHRI QAMRUDDIN	Rule 11 of NCLT	24/02/2023	"applicant name should be number 1 first in memo party and applicant name should be first at cause title at the portal "	suresh kumar
192	22/02/2023	Interlocutory Application (I.B.C)	710102018482023	COMPANY PETITION IB (IBC)/1721(PB)2019	DEPUTY COMMISSIONER OF INCOME TAX CORPORATE CIRCLE 2(1) KOCHI VS MS. SATYADEVI ALAMURI LIQUIDATOR M/S TECPRO INFRA-PROJECTS LTD.	Sec 60(5),Rule 11 of NCLT, 2016	23/02/2023	memo party incomplete and true copy missing in annexure page	PUNEET
193	23/02/2023	Interlocutory Application (I.B.C)	710102018852023	COMPANY PETITION IB (IBC)/229(ND)2022	MR. RAJA SOM SEHRAWAT VS OPTIEMUS INFRACOM LIMITED	Rule 11 of NCLT, 2016	24/02/2023	memo party missing	SUDHINDRA TRIPATHI
194	22/02/2023	Interlocutory Application (I.B.C)	710102018502023	COMPANY PETITION IB (IBC)/17(ND)2019	KARAN BANAIK VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	23/02/2023	need to sign every page in application and 27-28,32,34,38,44,46,not clear page	Kumar Mihir
195	22/02/2023	Interlocutory Application (I.B.C)	710102018472023	COMPANY PETITION IB (IBC)/131(ND)2020	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR VS VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED	Application under any other provisions- IBC	23/02/2023	memo party missing	KAILASH CHANDRA
196	23/02/2023	Interlocutory Application (I.B.C)	710102018862023	COMPANY PETITION IB (IBC)/271(PB)2017	RAJEEV ANAND VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	24/02/2023	page number 152-153,157,225,227,229, not clear page and service missing	RAJAT BHARDWAJ
197	22/02/2023	Interlocutory Application (I.B.C)	710102018312023	COMPANY PETITION IB (IBC)/306(ND)2022	SANJAY MEHRA VS WIANXX IMPEX PRIVATE LIMITED	Application under any other provisions- IBC	24/02/2023	memo party missing	SHANKARI MISHRA
198	22/02/2023	Interlocutory Application (I.B.C)	710102018322023	COMPANY PETITION IB (IBC)/183(ND)2018	SHALU KHANNA VS INDIAN OVERSEAS BANK	Sec 54(1)	24/02/2023	double page numbering after 58 page	eMinds
199	22/02/2023	Interlocutory Application (I.B.C)	710102018392023	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	24/02/2023	notary missing affidavit and stamp paper and 190-191 missing page and applicant name should be first case title	Sandeep

200	22/02/2023	Interlocutory Application (I.B.C)	710102018372023	COMPANY PETITION IB (IBC)/65(ND)2021	SHAIKH NASIF ANJUM VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Application under any other provisions- IBC	24/02/2023	memo party missing	Atul Bhatia
201	24/02/2023	Interlocutory Application (I.B.C)	710102019052023	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	24/02/2023	please remove ticket for content of vakalatnama	RAJEEV
202	24/02/2023	Interlocutory Application (I.B.C)	710102019042023	COMPANY PETITION IB (IBC)/1744(ND)2019	ASHOK KUMAR VIRMANI VS DEBASHIS NANDA VS BULLAND BUILDTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/02/2023	please choose section 60(5) according your pdf please remove ticket for content of vakalatnama	RAJEEV
203	23/02/2023	Company Application(Companies Act)	710102018712023	COMPANY PETITION (COMPANIES ACT)/146(ND)2021	ROHIT PRASAD VS R R FINANCIAL CONSULTANTS LIMITED	Application under any other provisions	24/02/2023	case type wrong and double page numbering and notary missing affidavit and stamp paper and true copy missing	Bharti
204	23/02/2023	Interlocutory Application (I.B.C)	710102018832023	COMPANY PETITION IB (IBC)/1913(ND)2019	DAULAT LEASING AND FINANCE PRIVATE LIMITED VS NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	24/02/2023	need to sign every page in application and 28-30, not clear page and 1 rs. court fee missing	Saket
205	22/02/2023	Interlocutory Application (I.B.C)	710102018492023	COMPANY PETITION IB (IBC)/921(ND)2020	GEM BATTERIES PRIVATE LIMITED VS GEM BATTERIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/02/2023	section wrong according your pdf	KUNAL TANDON
206	23/02/2023	Interlocutory Application (I.B.C)	710102018692023	COMPANY PETITION IB (IBC)/2012(ND)2019	MANIK GOYAL VS GEM BATTERIES PRIVATE LIMITED	Sec 54(1)	24/02/2023	52-53, not clear page and double page number after 55 page and 96,166-167, not clear page and true copy missing in annexure page	MANIK GOYAL
207	23/02/2023	Interlocutory Application (I.B.C)	710102018772023	COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	24/02/2023	applicant name should appear at no.1 in memo party and applicant name should be first case title	ROHIT RATHI
208	23/02/2023	Interlocutory Application (I.B.C)	710102018742023	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR OF WOOLWAYS INDIA LIMITED VS IAP COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	24/02/2023	page number 45-47 not clear page	Sajeve Bhushan Deora
209	23-02-2023	0710200400592014(No.of Docs 2)	0710200400592014/4	COMPANY PETITION (COMPANIES ACT)/11(ND)2014	MR. OM PRAKASH GUPTA VS. M/S. APEX FRP CHEMICALS PVT. LTD.	Application under any other provisions	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	rajesh1969
210	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
211	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
212	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
213	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
214	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
215	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia

216	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
217	23-02-2023	0710102168642019(No.of Docs 2)	0710102168642019/10	COMPANY PETITION IB (IBC)/112(ND)2020	CHIPSAN AVIATION PRIVATE LIMITED VS. PUNJ LLYOD AVIATION LIMITED	IBC Under Sec 9	25-02-2023	Page No. 1-16 True Copy Sign Missing	Vardhannidhi
218	23-02-2023	0710102423182018(No.of Docs 2)	0710102423182018/9	COMPANY PETITION IB (IBC)/639(PB)2018	STATE BANK OF INDIA VS. M/S. METENERE LIMITED	IBC under Sec 7	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	henna15
219	24-02-2023	0710102003822023(No.of Docs 2)	0710102003822023/1	TRANSFER APPLICATION/2(PB)2023	ATLAS CYCLES (HARYANA) LIMITED VS. KIRAN PACKAGING INDUSTRIES	Rule16(d),NCLT Rules,2016	25-02-2023	Date Missing in Vakalatnama	rajansh
220	23-02-2023	0710102022592021(No.of Docs 2)	0710102022592021/5	COMPANY PETITION IB (IBC)/179(ND)2022	CANARA BANK VS. M/S. SPML INFRA LIMITED	IBC under Sec 7	25-02-2023	E-Stamp Paper Missing	ichchhakalash
221	23-02-2023	0710102423182018(No.of Docs 2)	0710102423182018/17	COMPANY PETITION IB (IBC)/639(PB)2018	STATE BANK OF INDIA VS. M/S. METENERE LIMITED	IBC under Sec 7	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	henna15
222	23-02-2023	0710102423182018(No.of Docs 2)	0710102423182018/18	COMPANY PETITION IB (IBC)/639(PB)2018	STATE BANK OF INDIA VS. M/S. METENERE LIMITED	IBC under Sec 7	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	henna15
223	23-02-2023	0710102423182018(No.of Docs 2)	0710102423182018/19	COMPANY PETITION IB (IBC)/639(PB)2018	STATE BANK OF INDIA VS. M/S. METENERE LIMITED	IBC under Sec 7	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	henna15
224	23-02-2023	0710102423182018(No.of Docs 2)	0710102423182018/20	COMPANY PETITION IB (IBC)/639(PB)2018	STATE BANK OF INDIA VS. M/S. METENERE LIMITED	IBC under Sec 7	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	henna15
225	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
226	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
227	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
228	23-02-2023	0710102423182018(No.of Docs 2)	0710102423182018/16	COMPANY PETITION IB (IBC)/639(PB)2018	STATE BANK OF INDIA VS. M/S. METENERE LIMITED	IBC under Sec 7	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	henna15
229	23-02-2023	0710102423182018(No.of Docs 2)	0710102423182018/12	COMPANY PETITION IB (IBC)/639(PB)2018	STATE BANK OF INDIA VS. M/S. METENERE LIMITED	IBC under Sec 7	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	henna15
230	23-02-2023	0710102423182018(No.of Docs 2)	0710102423182018/13	COMPANY PETITION IB (IBC)/639(PB)2018	STATE BANK OF INDIA VS. M/S. METENERE LIMITED	IBC under Sec 7	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	henna15
231	23-02-2023	0710102423182018(No.of Docs 2)	0710102423182018/15	COMPANY PETITION IB (IBC)/639(PB)2018	STATE BANK OF INDIA VS. M/S. METENERE LIMITED	IBC under Sec 7	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	henna15
232	1/12/2022	0710102099712022(No.of Docs 0)	0710102099712022/1	TRANSFER APPLICATION (IBC)/4(PB)2023	VENGET RAO LIQUIDATOR IN RESPECT OF M/S BRIAR KNOLL MILLS PRIVATE LIMITED VS. GUNASEKARAN LIQUIDATOR IN RESPECT OF M/S PARAMOUNT MILLS PVT. LTD.	Rule 11 of NCLT, 2016,Rule16(d),NCLT Rules,2016 IBC	25-02-2023	Document Not Open Please Upload Document Once Again	

233	23-02-2023	0710102423182018(No.of Docs 2)	0710102423182018/11	COMPANY PETITION IB (IBC)/639(PB)2018	STATE BANK OF INDIA VS. M/S. METENERE LIMITED	IBC under Sec 7	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	henna15
234	24-02-2023	0710102036372022(No.of Docs 1)	0710102036372022/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/61(ND)2022	STREAM AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-02-2023	0710102036372022/4 only proof of service filed	cskangan
235	23-02-2023	0710102423182018(No.of Docs 2)	0710102423182018/10	COMPANY PETITION IB (IBC)/639(PB)2018	STATE BANK OF INDIA VS. M/S. METENERE LIMITED	IBC under Sec 7	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	henna15
236	24-02-2023	0710102044402022(No.of Docs 2)	0710102044402022/3	COMPANY PETITION (COMPANIES ACT)/135(ND)2022	BHUPINDER SINGH VS. STANCHART HOLDINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25-02-2023	Need to Applicant Sign on Every Pages in Rejoinder	kunalbahri1
237	23-02-2023	0710200400602014(No.of Docs 2)	0710200400602014/3	COMPANY PETITION (COMPANIES ACT)/10(ND)2014	MR. OM PRAKASH GUPTA VS. M/S. REVEX ENTERPRISES PVT. LTD.	Application under any other provisions	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	rajesh1969
238	23-02-2023	0710102013872018(No.of Docs 1)	0710102013872018/29	COMPANY PETITION IB (IBC)/1293(ND)2018	RAJ VIJ. VS. MARKETING TIMES AUTOMOBILES	IBC Under Sec 9	25-02-2023	Wrongly Filed Need to be IA	VIDURISHIOL
239	23-02-2023	0710200400592014(No.of Docs 2)	0710200400592014/3	COMPANY PETITION (COMPANIES ACT)/11(ND)2014	MR. OM PRAKASH GUPTA VS. M/S. APEX FRP CHEMICALS PVT. LTD.	Application under any other provisions	25-02-2023	Wrongly Filed Need to be Petition	rajesh1969
240	23-02-2023	0710102099762022(No.of Docs 2)	0710102099762022/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/119(ND)2022	ANEST IWATA MOTHERSON COATING EQUIPMENTPRIVATE LIMITED	Sec. 230-232 - Second Motion	25-02-2023	Separately Filed	akshayringe
241	23-02-2023	0710200400592014(No.of Docs 2)	0710200400592014/5	COMPANY PETITION (COMPANIES ACT)/11(ND)2014	MR. OM PRAKASH GUPTA VS. M/S. APEX FRP CHEMICALS PVT. LTD.	Application under any other provisions	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	rajesh1969
242	23-02-2023	0710102423182018(No.of Docs 2)	0710102423182018/14	COMPANY PETITION IB (IBC)/639(PB)2018	STATE BANK OF INDIA VS. M/S. METENERE LIMITED	IBC under Sec 7	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	henna15
243	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
244	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
245	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
246	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
247	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
248	23-02-2023	0710102043662021(No.of Docs 1)	0710102043662021/10	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	25-02-2023	Page No. Missing in PDF According your Index	SanjayRuia
249	23-02-2023	0710102079762022(No.of Docs 4)	0710102079762022/5	COMPANY PETITION (COMPANIES ACT)/192(ND)2022	SILVERSKILLS PRIVATE LIMITED	Sub-Section (1) of Section 66.	24-02-2023	Page No. 6- 7 True Copy sign Missing and Volume 1 Index Missing and Pagination Wrong in Volume- 2	sarfaraz
250	23-02-2023	0710102013872023(No.of Docs 2)	0710102013872023/1	INTERLOCUTORY APPLICATION (I.B.C)/893(ND)2023	VINAY GUPTA VS. MICA INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	24-02-2023	Page No. Missing in E-Stamp paper	kushal82
251	22-02-2023	0710102079432022(No.of Docs 1)	0710102079432022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-02-2023	Address Mismatch in Affidavit and Extra Page Remove	rhlgrg2013

252	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
253	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
254	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
255	3/11/2022	0710102090822022(No.of Docs 0)	0710102090822022/1	COMPANY PETITION IB (IBC)/39(ND)2023	BANK OF BARODA VS. CYGNUS SPLENDID LIMITED	IBC under Sec 7	24-02-2023	E-Stamp paper Missing	
256	23-02-2023	0710102046322022(No.of Docs 1)	0710102046322022/4	COMPANY PETITION (COMPANIES ACT)/104(ND)2022	GURMEET SINGH VS. TECHNARIA INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-02-2023	Index Missing and 25 Rs. Welfare and 1 Rs. Court Fess Missing in Vakalatnama	REWA & CO.
257	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
258	17-02-2023	0710102003342022(No.of Docs 2)	0710102003342022/2	INTERLOCUTORY APPLICATION (I.B.C)/187(PB)2022	SHANTANU PRAKASH VS. MAHENDRA SINGH KHANDELWAL	Sec 60(5)	24-02-2023	Counsel Detail Incomplete in Written Submission	malakbhatt
259	17-02-2023	0710102003342022(No.of Docs 2)	0710102003342022/2	INTERLOCUTORY APPLICATION (I.B.C)/187(PB)2022	SHANTANU PRAKASH VS. MAHENDRA SINGH KHANDELWAL	Sec 60(5)	24-02-2023	Counsel Detail Incomplete in Written Submission	malakbhatt
260	17-02-2023	0710102003342022(No.of Docs 2)	0710102003342022/2	INTERLOCUTORY APPLICATION (I.B.C)/187(PB)2022	SHANTANU PRAKASH VS. MAHENDRA SINGH KHANDELWAL	Sec 60(5)	24-02-2023	Counsel Detail Incomplete in Written Submission	malakbhatt
261	20-02-2023	0710102088112022(No.of Docs 2)	0710102088112022/3	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	24-02-2023	Separately Filed	ANIRUTH@LEX-LEGAL.IN
262	20-02-2023	0710102088112022(No.of Docs 2)	0710102088112022/3	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	24-02-2023	Separately Filed	ANIRUTH@LEX-LEGAL.IN
263	17-02-2023	0710102003342022(No.of Docs 2)	0710102003342022/2	INTERLOCUTORY APPLICATION (I.B.C)/187(PB)2022	SHANTANU PRAKASH VS. MAHENDRA SINGH KHANDELWAL	Sec 60(5)	24-02-2023	Counsel Detail Incomplete in Written Submission	malakbhatt
264	17-02-2023	0710102003342022(No.of Docs 2)	0710102003342022/2	INTERLOCUTORY APPLICATION (I.B.C)/187(PB)2022	SHANTANU PRAKASH VS. MAHENDRA SINGH KHANDELWAL	Sec 60(5)	24-02-2023	Counsel Detail Incomplete in Written Submission	malakbhatt
265	17-02-2023	0710102003342022(No.of Docs 2)	0710102003342022/2	INTERLOCUTORY APPLICATION (I.B.C)/187(PB)2022	SHANTANU PRAKASH VS. MAHENDRA SINGH KHANDELWAL	Sec 60(5)	24-02-2023	Counsel Detail Incomplete in Written Submission	malakbhatt
266	17-02-2023	0710102003342022(No.of Docs 2)	0710102003342022/2	INTERLOCUTORY APPLICATION (I.B.C)/187(PB)2022	SHANTANU PRAKASH VS. MAHENDRA SINGH KHANDELWAL	Sec 60(5)	24-02-2023	Counsel Detail Incomplete in Written Submission	malakbhatt
267	17-02-2023	0710102003342022(No.of Docs 2)	0710102003342022/2	INTERLOCUTORY APPLICATION (I.B.C)/187(PB)2022	SHANTANU PRAKASH VS. MAHENDRA SINGH KHANDELWAL	Sec 60(5)	24-02-2023	Counsel Detail Incomplete in Written Submission	malakbhatt
268	17-02-2023	0710102003342022(No.of Docs 2)	0710102003342022/2	INTERLOCUTORY APPLICATION (I.B.C)/187(PB)2022	SHANTANU PRAKASH VS. MAHENDRA SINGH KHANDELWAL	Sec 60(5)	24-02-2023	Counsel Detail Incomplete in Written Submission	malakbhatt
269	28-06-2021	0710102043662021(No.of Docs 0)	0710102043662021/11	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	24-02-2023	One Page Extra in PDF and Please Remove in Extra Page	
270	28-06-2021	0710102043662021(No.of Docs 0)	0710102043662021/11	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	24-02-2023	One Page Extra in PDF and Please Remove in Extra Page	
271	28-06-2021	0710102043662021(No.of Docs 0)	0710102043662021/11	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	24-02-2023	One Page Extra in PDF and Please Remove in Extra Page	
272	28-06-2021	0710102043662021(No.of Docs 0)	0710102043662021/11	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	24-02-2023	One Page Extra in PDF and Please Remove in Extra Page	
273	28-06-2021	0710102043662021(No.of Docs 0)	0710102043662021/11	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	24-02-2023	One Page Extra in PDF and Please Remove in Extra Page	

274	28-06-2021	0710102043662021(No.of Docs 0)	0710102043662021/11	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	24-02-2023	One Page Extra in PDF and Please Remove in Extra Page	
275	28-06-2021	0710102043662021(No.of Docs 0)	0710102043662021/11	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	24-02-2023	One Page Extra in PDF and Please Remove in Extra Page	
276	28-06-2021	0710102043662021(No.of Docs 0)	0710102043662021/11	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	24-02-2023	One Page Extra in PDF and Please Remove in Extra Page	
277	28-06-2021	0710102043662021(No.of Docs 0)	0710102043662021/11	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	24-02-2023	One Page Extra in PDF and Please Remove in Extra Page	
278	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
279	22-02-2023	0710102079522022(No.of Docs 2)	0710102079522022/3	COMPANY PETITION IB (IBC)/773(ND)2022	PREMIER GLOBAL LOGISTICS LIMITED VS. UTTAM SUCROTECH INTERNATIONAL PRIVATELIMITED	IBC Under Sec 9	24-02-2023	Address Mismatch in Affidavit	UK1092020
280	27-03-2021	0710102024892021(No.of Docs 0)	0710102024892021/3	COMPANY APPEAL(COMPANIES ACT)/146(ND)2021	ANGAD DEEP SINGH VS. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Sec 252 (3)	24-02-2023	Page No. Missing in PDF According your Index	
281	22-02-2023	0710102055102021(No.of Docs 2)	0710102055102021/7	COMPANY APPEAL(COMPANIES ACT)/131(ND)2021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	24-02-2023	Some Pages Cut and Page No. After 318 Page No. Missing in PDF According your Index	Diwanadvocates
282	14-02-2023	0710102050762022(No.of Docs 1)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (l) of section 230	24-02-2023	Document Not Open Please Upload Once Again	hirakmk
283	22-02-2023	0710102079522022(No.of Docs 2)	0710102079522022/3	COMPANY PETITION IB (IBC)/773(ND)2022	PREMIER GLOBAL LOGISTICS LIMITED VS. UTTAM SUCROTECH INTERNATIONAL PRIVATELIMITED	IBC Under Sec 9	24-02-2023	Address Mismatch in Affidavit	UK1092020
284	23-02-2023	0710102011142023(No.of Docs 4)	0710102011142023/4	INTERLOCUTORY APPLICATION (I.B.C)/656(ND)2023	ARIA HOTELS AND CONSULTANCY SERVICES PRIVATE LIMITED VS. SAPAN MOHAN GARG	Sec 60(5)	24-02-2023	Please correct File Uploaded	adititayal
285	20-10-2022	0710102087862022(No.of Docs 0)	0710102087862022/2	COMPANY PETITION IB (IBC)/856(ND)2022	GLOBE CAPITAL MARKET LIMITED VS. NARAYAN SECURITIES LIMITED	IBC under Sec 7,IBC under Sec 7	24-02-2023	Address Missing in Affidavit	
286	22-08-2022	0710102067982022(No.of Docs 0)	0710102067982022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2022	AYAAN FINSERVE INDIA PRIVATE LIMITED VS. NAGESHWAR MARKETING PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-02-2023	Extra Document Deleted	
287	15-02-2023	0710102016122023(No.of Docs 0)	0710102016122023/1	COMPANY PETITION (COMPANIES ACT)/42(ND)2023	HYVE INDIA PRIVATE LIMITED VS. N/A	Sub-Section (1) Of Section 66.	24-02-2023	Address Mismatch in Affidavit	
288	22-02-2023	0710102105902022(No.of Docs 1)	0710102105902022/2	INTERLOCUTORY APPLICATION (I.B.C)/6302(PB)2022	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	24-02-2023	Index Missing and E-Stamp Paper Missing	varunmudgal
289	23-02-2023	0710102003162023(No.of Docs 1)	0710102003162023/2	RESTORATION APPLICATION (COMPANIES ACT)/4(ND)2023	M/S HOTEL QUEEN ROAD PVT VS. MR RAM PARSHOTAM MITTAL	Rule 11 of NCLT	24-02-2023	Page No. 5-18 True Copy Sign Missing	drkanand15852
290	2/11/2022	0710102090252022(No.of Docs 0)	0710102090252022/7	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	24-02-2023	Date Missing in Vakalatnama and R1 Annexure Need to English Translate Copy	

291	23-02-2023	0710102089322022(No.of Docs 1)	0710102089322022/4	COMPANY APPLICATION(COMPANIES ACT)/416(PB)2022	RUPAK GUPTA VS. BANARAS HOUSE LIMITED	Rule 11 of NCLT	24-02-2023	Need to Board of Resolution	ritubhalla
292	18-07-2019	0710102104502019(No.of Docs 0)	0710102104502019/17	COMPANY PETITION IB (IBC)/1721(PB)2019	E N SAKTHIDHARAN MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	24-02-2023	Stamp paper Paste before Affidavit	
293	20-10-2022	0710102087832022(No.of Docs 0)	0710102087832022/3	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	24-02-2023	Volume- 1 Index Missing and Page No. 35 , 37,40,42, 45, 47,50, 52, 55, 57, 60, 62, 74, 77, 79, 81-197 424-430 , 517, 521, 530, 534, 553, 573, 579, 600, 602, 605, 610, 615, 623, 628, 631, 657, 667, 671-672, 681, 698, 703, 715, 720, 726, 737, 741, 754, 759, 763, 771, 785, 803, 809, 811-816, 821, True Copy Sign Missing and Page No. 36 38-39, 41, 43-44, 46, 48-49,51, 53-54 , 56, 58-59,61, 63-73, 75, 76, 78, 80, 213-216, 228, 230, 232, 234, 287-294, 313-314, 316-340, 343-347, 351- 354, 356-363, 365-370, Need to English Translate Copy and Page No. 83-590, Double pagination and Page No. 81-197, 220-221, 238-249 256,257, 264, 270,273	
294	20-02-2023	0710102088112022(No.of Docs 2)	0710102088112022/3	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	24-02-2023	Separately Filed	ANIRUTH@LEX-LEGAL.IN
295	20-02-2023	0710102088112022(No.of Docs 2)	0710102088112022/3	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	24-02-2023	Separately Filed	ANIRUTH@LEX-LEGAL.IN
296	22-02-2023	0710102019332020(No.of Docs 2)	0710102019332020/11	COMPANY PETITION IB (IBC)/514(ND)2020	APOGEE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA	Section 95(1)	24-02-2023	Counsel Detail Incomplete in Written Submission and Need to Applicant sign on Every Pages in Written submission and Page No. 9-194 True Copy Sign Missing in Annexures	vipulkumar
297	22-02-2023	0710102084752022(No.of Docs 2)	0710102084752022/1	COMPANY PETITION IB (IBC)/909(ND)2022	SURINDER KAUR MAKAN	Section 94(1)	24-02-2023	Incomplete Documents	Kapoorandcompany
298	14-02-2023	0710102050762022(No.of Docs 1)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	24-02-2023	Document Not Open Please Upload Once Again	hirakmk
299	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
300	29-05-2022	0710102043442022(No.of Docs 0)	0710102043442022/4	COMPANY PETITION IB (IBC)/620(ND)2022	STATE BANK OF INDIA VS. GIRISH BHATIA	Section 95(1)	24-02-2023	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
301	14-02-2023	0710102050762022(No.of Docs 1)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	24-02-2023	Document Not Open Please Upload Once Again	hirakmk
302	22-02-2023	0710102079522022(No.of Docs 2)	0710102079522022/3	COMPANY PETITION IB (IBC)/773(ND)2022	PREMIER GLOBAL LOGISTICS LIMITED VS. UTTAM SUCROTECH INTERNATIONAL PRIVATELIMITED	IBC Under Sec 9	24-02-2023	Address Mismatch in Affidavit	UK1092020

303	22-02-2023	0710102079522022(No.of Docs 2)	0710102079522022/3	COMPANY PETITION IB (IBC)/773(ND)2022	PREMIER GLOBAL LOGISTICS LIMITED VS. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	24-02-2023	Address Mismatch in Affidavit	UK1092020
304	21-12-2022	0710102105842022(No.of Docs 0)	0710102105842022/1	INTERLOCUTORY APPLICATION (I.B.C)/6316(PB)2022	VEKAS KUMAR GARG VSASHOK GOEL & ORS.	Application under any other provisions- IBC	24-02-2023	Page No. After 4 Page No. Missing in Index	
305	22-02-2023	0710102078132022(No.of Docs 1)	0710102078132022/3	COMPANY PETITION IB (IBC)/49(ND)2023	ENTERO HEALTHCARE SOLUTIONS PRIVATE LIMITED VS. JENOME BIOPHAR PRIVATE LIMITED	IBC Under Sec 9	24-02-2023	Index Missing and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Mahi2018@
306	22-02-2023	0710102077272022(No.of Docs 1)	0710102077272022/4	INTERLOCUTORY APPLICATION (I.B.C)/4745(ND)2022	MAGO ENTERPRISES VS. EARTH INFRASTRUCTURES LTD.	Sec 60(5)	24-02-2023	Notary Stamp Missing in E-Stamp	27071997
307	22-02-2023	0710102079432022(No.of Docs 1)	0710102079432022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-02-2023	Address Mismatch in Affidavit and Extra Page Remove	rhlgrg2013
308	22-02-2023	0710102079432022(No.of Docs 1)	0710102079432022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-02-2023	Address Mismatch in Affidavit and Extra Page Remove	rhlgrg2013
309	22-02-2023	0710102079432022(No.of Docs 1)	0710102079432022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-02-2023	Address Mismatch in Affidavit and Extra Page Remove	rhlgrg2013
310	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAVE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
311	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAVE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
312	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAVE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
313	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAVE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
314	14-02-2023	0710102050762022(No.of Docs 1)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (l) of section 230	24-02-2023	Document Not Open Please Upload Once Again	hirakmk
315	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAVE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
316	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAVE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
317	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAVE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
318	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAVE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
319	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAVE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
320	23-02-2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAVE PVT. LTD.	Rule 11 of NCLT, 2016	24-02-2023	Wrongly Filed Need to be IA	neerajainus
321	18-01-2023	0710102008032023(No.of Docs 0)	0710102008032023/1	INTERLOCUTORY APPLICATION (I.B.C)/728(ND)2023	VANEET BHATIA VS. STATE BANK OF INDIA	Rule 11 of NCLT, 2016	23-02-2023	Page No. Missing in PDF	
322	16-02-2023	0710102035552022(No.of Docs 2)	0710102035552022/6	COMPANY PETITION IB (IBC)/362(ND)2022	INDUSIND BANK LTD. VS. CLOUD 9 PROJECTS PRIVATE LIMITED	IBC under Sec 7	23-02-2023	Page number msising in E stamp	yugam2107
323	16-02-2023	0710102035552022(No.of Docs 2)	0710102035552022/6	COMPANY PETITION IB (IBC)/362(ND)2022	INDUSIND BANK LTD. VS. CLOUD 9 PROJECTS PRIVATE LIMITED	IBC under Sec 7	23-02-2023	Page number msising in E stamp	yugam2107

324	21-02-2023	0710102089322022(No.of Docs 3)	0710102089322022/3	COMPANY APPLICATION(COMPANIES ACT)/416(PB)2022	RUPAK GUPTA VS. BANARAS HOUSE LIMITED	Rule 11 of NCLT	23-02-2023	Other two Vakalatnamas will be filed in separate miscellaneous diary number	ritubhalla
325	16-02-2023	0710102035552022(No.of Docs 2)	0710102035552022/6	COMPANY PETITION IB (IBC)/362(ND)2022	INDUSIND BANK LTD. VS. CLOUD 9 PROJECTS PRIVATE LIMITED	IBC under Sec 7	23-02-2023	Page number msising in E stamp	yugam2107
326	16-02-2023	0710102035552022(No.of Docs 2)	0710102035552022/6	COMPANY PETITION IB (IBC)/362(ND)2022	INDUSIND BANK LTD. VS. CLOUD 9 PROJECTS PRIVATE LIMITED	IBC under Sec 7	23-02-2023	Page number msising in E stamp	yugam2107
327	21-02-2023	0710102092312020(No.of Docs 1)	0710102092312020/1	INTERLOCUTORY APPLICATION (I.B.C)/4119(ND)2020	DINESH SOOD	Sec 60(5)	23-02-2023	Need to File in IA	dk.sood@yahoo.com
328	21-02-2023	0710102083772022(No.of Docs 2)	0710102083772022/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/287(PB)2022	RUPAK GUPTA VS. U.P. HOTELS LIMITED	Rule 11 of NCLT	23-02-2023	The other Vakalatnama will be filed in separate miscellaneous diary number	ritubhalla
329	21-02-2023	0710102089902022(No.of Docs 2)	0710102089902022/1	TRANSFER APPLICATION/30(PB)2022	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	23-02-2023	Affidavit Back date	nidhimohanparashar
330	21-02-2023	0710102089902022(No.of Docs 2)	0710102089902022/1	TRANSFER APPLICATION/30(PB)2022	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	23-02-2023	Affidavit Back date	nidhimohanparashar
331	21-02-2023	0710102089902022(No.of Docs 2)	0710102089902022/1	TRANSFER APPLICATION/30(PB)2022	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	23-02-2023	Affidavit Back date	nidhimohanparashar
332	21-02-2023	0710102089902022(No.of Docs 2)	0710102089902022/1	TRANSFER APPLICATION/30(PB)2022	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	23-02-2023	Affidavit Back date	nidhimohanparashar
333	21-02-2023	0710102117922020(No.of Docs 3)	0710102117922020/4	INTERLOCUTORY APPLICATION (I.B.C)/237(ND)2021	MR. RAJESH KUMAR GUPTA VSENFORCEMENT DIRECTORATE & ANR	Sec 60(5)	23-02-2023	Master Index and Page No. - 77- 184 True Copy Sign Missing	zohebhossain
334	23-02-2023	0710102084512022(No.of Docs 1)	0710102084512022/2	INTERLOCUTORY APPLICATION (I.B.C)/5983(PB)2022	M/S KUTCH CHEMICAL INDUSTRIES LIMITED VSSTATE TAX OFFICE - I	Sec 60(5)	23-02-2023	Counsel details msising in Index, Advocate address details msising in Affidavit	mukundunny
335	18-12-2021	0710102092462021(No.of Docs 0)	0710102092462021/14	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	23-02-2023	Need to File in IA	
336	21-02-2023	0710102095352022(No.of Docs 3)	0710102095352022/1	INTERLOCUTORY APPLICATION (I.B.C)/422(ND)2023	VIPIN AGARWAL VSASHISH MITTAL	Rule 11 of NCLT, 2016	23-02-2023	Page 338 according to PDF in Hindi, Counsel details msising in Separate Volume 1 Index	NAMIT SURI
337	21-02-2023	0710102143712019(No.of Docs 2)	0710102143712019/6	COMPANY PETITION IB (IBC)/2930(ND)2019	SPACEWOOD FURNISHERS PVT LTD VS. THAPAR BUILDERS PVT LTD	IBC Under Sec 9	23-02-2023	Counsel Detail Incomplete After Index and Written Synopsis and Need to Applicant sign on Every Pages in Written Submissions	thevidhista
338	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar

339	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
340	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
341	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
342	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
343	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
344	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
345	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
346	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
347	22-02-2023	0710102013302020(No.of Docs 1)	0710102013302020/9	COMPANY PETITION IB (IBC)/757(ND)2020	VANI ADVERTISING VS. SANTASHA REAL ESTATE PRIVATE LIMITED	IBC Under Sec 9	23-02-2023	Counsel Detail Missing After Index and Page No. 25-44 True copy Sign Missing	NamitSaxena2007
348	22-02-2023	0710102003422023(No.of Docs 1)	0710102003422023/2	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2023	RAJESH MITTAL	Application under any other provisions- IBC	23-02-2023	Address Missing in Affidavit	rajesh.mittal
349	13-02-2023	0710102015562023(No.of Docs 0)	0710102015562023/1	RESTORATION APPLICATION (COMPANIES ACT)/6(ND)2023	ASRA INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Rule 11 of NCLT	23-02-2023	Index Missing	
350	28-07-2022	0710102061262022(No.of Docs 0)	0710102061262022/3	COMPANY PETITION IB (IBC)/767(ND)2022	CHETTINAD PRODUCTS AND SERVICES PRIVATE LIMITED VS. INDIABULLS CONSTRUCTIONS LIMITED	IBC Under Sec 9	22-02-2023	Master Index missing, Heading is wrong in Index and also in Page 1 according to PDF, E-stamp and Affidavit should be uploaded after Page 15 according to PDF in Volume 1 Rejoinder document and not separately	
351	28-07-2022	0710102061262022(No.of Docs 0)	0710102061262022/3	COMPANY PETITION IB (IBC)/767(ND)2022	CHETTINAD PRODUCTS AND SERVICES PRIVATE LIMITED VS. INDIABULLS CONSTRUCTIONS LIMITED	IBC Under Sec 9	22-02-2023	Master Index missing, Heading is wrong in Index and also in Page 1 according to PDF, E-stamp and Affidavit should be uploaded after Page 15 according to PDF in Volume 1 Rejoinder document and not separately	

352	28-07-2022	0710102061262022(No.of Docs 0)	0710102061262022/3	COMPANY PETITION IB (IBC)/767(ND)2022	CHETTINAD PRODUCTS AND SERVICES PRIVATELIMITED VS. INDIABULLS CONSTRUCTIONS LIMITED	IBC Under Sec 9	22-02-2023	Master Index missing, Heading is wrong in Index and also in Page 1 according to PDF, E-stamp and Affidavit should be uploaded after Page 15 according to PDF in Volume 1 Rejoinder document and not separately	
353	28-07-2022	0710102061262022(No.of Docs 0)	0710102061262022/3	COMPANY PETITION IB (IBC)/767(ND)2022	CHETTINAD PRODUCTS AND SERVICES PRIVATELIMITED VS. INDIABULLS CONSTRUCTIONS LIMITED	IBC Under Sec 9	22-02-2023	Master Index missing, Heading is wrong in Index and also in Page 1 according to PDF, E-stamp and Affidavit should be uploaded after Page 15 according to PDF in Volume 1 Rejoinder document and not separately	
354	18-02-2023	0710102032342022(No.of Docs 1)	0710102032342022/1	INTERLOCUTORY APPLICATION (I.B.C)/2045(ND)2022	PUNJAB NATIONAL BANK VSSK TRADING PVT LTD	Application under any other provisions- IBC	22-02-2023	Counsel details missing in Index, Advocate address details msising in Affidavit	carakagarwal
355	18-02-2023	0710102001902023(No.of Docs 2)	0710102001902023/1	INTERLOCUTORY APPLICATION (I.B.C)/790(PB)2023	AVANTHA HOLDINGS LIMITED VSVISTRA ITCL (INDIA) LIMITED	Sec 60(5)	21-02-2023	Sign msising in Pages 1 to 12 according to PDF	varshabanerjee
356	17-09-2022	0710102075972022(No.of Docs 0)	0710102075972022/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	21-02-2023	Page No. 192, 301, 318, 443-444, 528, Need to Typed Copy	
357	18-02-2023	0710102001422023(No.of Docs 1)	0710102001422023/2	INTERLOCUTORY APPLICATION (I.B.C)/465(ND)2023	MANIK GOYAL VS. CITY UNION BANK LTD.	Sec 60(5)	21-02-2023	Main Case number msising in Index, COUnsel details mising in Index	IP-10522
358	18-02-2023	0710102011682023(No.of Docs 2)	0710102011682023/2	INTERLOCUTORY APPLICATION (I.B.C)/753(ND)2023	HOME BUYERS OF SIDHARTHA BUILDHOME PRIVATE LIMITED THROUGH AUTHORIZED REPRESENTATIVE SHRI DHARMENDRA KUMAR VS. ORIENTAL BANK OF COMMERCE	Sec 60(5)	21-02-2023	Board Resolution msising	auraleague
359	1/7/2022	0710102051302022(No.of Docs 0)	0710102051302022/4	COMPANY PETITION IB (IBC)/539(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ASHISH MITTAL	Section 95(1)	21-02-2023	Counsel Detail Missing After Index in Volume- 1 2	
360	18-02-2023	0710102089512022(No.of Docs 1)	0710102089512022/3	INTERLOCUTORY APPLICATION (I.B.C)/5556(ND)2022	RAVI BANSAL VS. AMIT KOTHARI	19(2)	21-02-2023	Page No. Missing in PDF According your Index and Counsel Sign Missing After Index	VEENDRALL
361	17-02-2023	0710102401322016(No.of Docs 1)	0710102401322016/1	COMPANY PETITION (COMPANIES ACT)/57(ND)2016	MRS REENA AHLUWALIA & ORS. VS SUN TIME ENERGY LIMITED & ORS	Application under any other provisions	21-02-2023	Board Resolution msising	PLILLP
362	17-02-2023	0710102401322016(No.of Docs 1)	0710102401322016/1	COMPANY PETITION (COMPANIES ACT)/57(ND)2016	MRS REENA AHLUWALIA & ORS. VS SUN TIME ENERGY LIMITED & ORS	Application under any other provisions	21-02-2023	Board Resolution msising	PLILLP
363	17-02-2023	0710102401322016(No.of Docs 1)	0710102401322016/1	COMPANY PETITION (COMPANIES ACT)/57(ND)2016	MRS REENA AHLUWALIA & ORS. VS SUN TIME ENERGY LIMITED & ORS	Application under any other provisions	21-02-2023	Board Resolution msising	PLILLP
364	17-02-2023	0710102401322016(No.of Docs 1)	0710102401322016/1	COMPANY PETITION (COMPANIES ACT)/57(ND)2016	MRS REENA AHLUWALIA & ORS. VS SUN TIME ENERGY LIMITED & ORS	Application under any other provisions	21-02-2023	Board Resolution msising	PLILLP
365	18-09-2020	0710102072502020(No.of Docs 2)	0710102072502020/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	21-02-2023	Wrongly Filed here	MANU
366	18-09-2020	0710102072502020(No.of Docs 2)	0710102072502020/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	21-02-2023	Wrongly Filed here	MANU

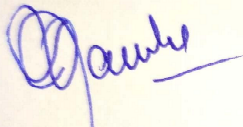
367	18-09-2020	0710102072502020(No.of Docs 2)	0710102072502020/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	21-02-2023	Wrongly Filed here	MANU
368	18-09-2020	0710102072502020(No.of Docs 2)	0710102072502020/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	21-02-2023	Wrongly Filed here	MANU
369	17-02-2023	0710102071742021(No.of Docs 2)	0710102071742021/12	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions .Application under any other provisions .Application under any other provisions	21-02-2023	Counsel details msising in Index and Last page, Sub-Title msising in Page 3 according to PDF	nitin2020
370	17-02-2023	0710102071742021(No.of Docs 2)	0710102071742021/12	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions .Application under any other provisions .Application under any other provisions	21-02-2023	Counsel details msising in Index and Last page, Sub-Title msising in Page 3 according to PDF	nitin2020
371	17-02-2023	0710102071742021(No.of Docs 2)	0710102071742021/12	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions .Application under any other provisions .Application under any other provisions	21-02-2023	Counsel details msising in Index and Last page, Sub-Title msising in Page 3 according to PDF	nitin2020
372	17-02-2023	0710102071742021(No.of Docs 2)	0710102071742021/12	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions .Application under any other provisions .Application under any other provisions	21-02-2023	Counsel details msising in Index and Last page, Sub-Title msising in Page 3 according to PDF	nitin2020
373	18-02-2023	0710102092232022(No.of Docs 1)	0710102092232022/2	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	21-02-2023	Counsel Detail Missing After Index and pagination Wrong According your Index	I2811
374	18-02-2023	0710102092232022(No.of Docs 1)	0710102092232022/2	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	21-02-2023	Counsel Detail Missing After Index and pagination Wrong According your Index	I2811
375	18-02-2023	0710102092232022(No.of Docs 1)	0710102092232022/2	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	21-02-2023	Counsel Detail Missing After Index and pagination Wrong According your Index	I2811
376	18-02-2023	0710102092232022(No.of Docs 1)	0710102092232022/2	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	21-02-2023	Counsel Detail Missing After Index and pagination Wrong According your Index	I2811
377	16-02-2023	0710102409492018(No.of Docs 2)	0710102409492018/9	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	IBC under Sec 7	21-02-2023	Pagination msising in Names list document	kjohnco
378	16-02-2023	0710102409492018(No.of Docs 2)	0710102409492018/9	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	IBC under Sec 7	21-02-2023	Pagination msising in Names list document	kjohnco
379	16-02-2023	0710102409492018(No.of Docs 2)	0710102409492018/9	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	IBC under Sec 7	21-02-2023	Pagination msising in Names list document	kjohnco
380	16-02-2023	0710102409492018(No.of Docs 2)	0710102409492018/9	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	IBC under Sec 7	21-02-2023	Pagination msising in Names list document	kjohnco

381	20-02-2023	0710102012822022(No.of Docs 3)	0710102012822022/42	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	21-02-2023	Reply and Vakalatnama Separately filed	ClasisLaw
382	20-02-2023	0710102006182023(No.of Docs 1)	0710102006182023/1	INTERLOCUTORY APPLICATION (I.B.C)/1122(ND)2023	JASODA GULLIYA	Application under any other provisions- IBC	21-02-2023	Index Missing and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	IDZIRE1
383	19-02-2023	0710102007142023(No.of Docs 1)	0710102007142023/1	INTERLOCUTORY APPLICATION (I.B.C)/402(ND)2023	THREE C SHELTERS PVT. LTD.	Application under any other provisions- IBC	21-02-2023	Wrongly Filed Need to be IA	Hermitmonk108
384	7/12/2018	0710200714362018(No.of Docs 0)	0710200714362018/17	COMPANY PETITION IB (IBC)/1031(ND)2018	SURINDER MANCHANDA VS NOSOLAR INTERNATIONAL LIMITED	Application under any other provisions	21-02-2023	Wrongly Filed Need to be IA	
385	17-02-2023	0710102077272022(No.of Docs 1)	0710102077272022/3	INTERLOCUTORY APPLICATION (I.B.C)/4745(ND)2022	MAGO ENTERPRISES VS. EARTH INFRFASTRUCTURES LTD.	Sec 60(5)	21-02-2023	E-stamp msising	27071997
386	20-02-2023	0710102003722023(No.of Docs 2)	0710102003722023/1	INTERLOCUTORY APPLICATION (I.B.C)/281(ND)2023	M/S D. LIGHT ENERGY PRIVATE LIMITED VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Application under any other provisions- IBC	21-02-2023	Wrongly Filed Need to be IA	rmailik2301
387	27-07-2022	0710102060632022(No.of Docs 0)	0710102060632022/1	COMPANY PETITION IB (IBC)/611(ND)2022	SARDA PIPES AND FITTINGS PRIVATE LIMITED VS. SFS FIRE & SECURITY PRIVATE LIMITED	IBC Under Sec 9	21-02-2023	Page No. 6-12 True Copy sign missing	
388	20-02-2023	0710102097672022(No.of Docs 1)	0710102097672022/2	INTERLOCUTORY APPLICATION (I.B.C)/6301(ND)2022	HEMANT SETHI RESOLUTION PROFESSIONAL OF EMKAY AUTOMOBILE INDUSTRIES LIMITED VSMAHENDRA KUMAR JAJOO AND ORS.	Application under any other provisions- IBC	21-02-2023	Index Missing	Navneethakran
389	18-12-2021	0710102092462021(No.of Docs 0)	0710102092462021/13	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	21-02-2023	Wrongly Filed Need to be IA	
390	18-12-2021	0710102092462021(No.of Docs 0)	0710102092462021/13	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	21-02-2023	Wrongly Filed Need to be IA	
391	18-12-2021	0710102092462021(No.of Docs 0)	0710102092462021/13	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	21-02-2023	Wrongly Filed Need to be IA	
392	18-12-2021	0710102092462021(No.of Docs 0)	0710102092462021/13	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	21-02-2023	Wrongly Filed Need to be IA	
393	20-02-2023	0710102067322020(No.of Docs 2)	0710102067322020/3	INTERLOCUTORY APPLICATION (I.B.C)/2517(PB)2020	DRIP CAPITAL INC VS. AL SAQIB EXPORTS PRIVATE LTD	Sec 60(5)	21-02-2023	Counsel Detail Incomplete After Index and Written Submission and Page No. 6-7 , 86-97, 109-133 True copy Sign Missing	Shiv1982
394	20-02-2023	0710102098742022(No.of Docs 3)	0710102098742022/12	TRANSFER PETITION(COMPANIES ACT)/55(PB)2022	JAPNA ESTATES PRIVATE LIMITED VS. SHUBHKAMNA BUILDWELL & ESTATES PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	21-02-2023	Wrongly Filed Need to be IA and Petition	rahlussmalhotra
395	21-02-2023	0710102061812022(No.of Docs 2)	0710102061812022/8	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	True Copy sign msising in Judgement document	Advocate Abhas

396	20-02-2023	0710102061812022(No.of Docs 3)	0710102061812022/7	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete document filed	Advocate Abhas
397	20-02-2023	0710102009822023(No.of Docs 1)	0710102009822023/1	INTERLOCUTORY APPLICATION (I.B.C)/742(ND)2023	JASODA GULLIYA	Application under any other provisions- IBC	21-02-2023	Index Missing and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	IDZIRE1
398	17-02-2023	0710102075972022(No.of Docs 2)	0710102075972022/5	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	21-02-2023	Incomplete documents filed	cc.lawoffices@cclaw.
399	20-02-2023	0710102018362022(No.of Docs 1)	0710102018362022/8	INTERLOCUTORY APPLICATION (I.B.C)/1229(PB)2022	MR. SURESH SALUJA VSMR. SUBHASH KUMAR KUNDRA RESOLUTION PROFESSIONAL FOR CLC INDUSTRIES LIMITED	Sec 60(5)	21-02-2023	Affidavit Incomplete	honeysatpal
400	20-02-2023	0710102099642022(No.of Docs 1)	0710102099642022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/122(ND)2022	AMZEN REALTORS AND DEVELOPERS PRIVATELIMITED	Sec. 230-232 - Second Motion	21-02-2023	Index Missing and E-Stamp Paper Missing	Afnaan1990
401	13-07-2020	0710102070012020(No.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	21-02-2023	Wrongly Filed Need to be IA	
402	17-02-2023	0710102032222022(No.of Docs 2)	0710102032222022/11	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	21-02-2023	Sign msising in Compilation document	centrik
403	13-07-2020	0710102070012020(No.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	21-02-2023	Wrongly Filed Need to be IA	
404	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
405	20-02-2023	0710102017432023(No.of Docs 2)	0710102017432023/1	INTERLOCUTORY APPLICATION (I.B.C)/1109(PB)2023	MANISH SINGH VS. SARE GURUGRAM PVT LTD THROUGH RP	Sec 60(5)	21-02-2023	Index Missing and Order Copy Missed	aman.mehta
406	18-02-2023	0710102014272022(No.of Docs 1)	0710102014272022/4	COMPANY PETITION IB (IBC)/199(ND)2022	SAWARIA SETH INFRATECH PRIVATE LIMITED VS. PROVIEW INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	21-02-2023	Pagination msising in Vakalatnama	tushar.malhotra
407	18-02-2023	0710102014262022(No.of Docs 1)	0710102014262022/4	COMPANY PETITION IB (IBC)/198(ND)2022	SAWARIA SETH INFRATECH PRIVATE LIMITED VS. NITYA REALTECH PRIVATE LIMITED	IBC Under Sec 9	21-02-2023	Pagination msising in Vakalatnama	tushar.malhotra
408	18-02-2023	0710102002642023(No.of Docs 2)	0710102002642023/1	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	21-02-2023	Need to File in IA	manishsri
409	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
410	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
411	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas

412	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
413	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
414	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
415	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
416	13-07-2020	0710102070012020(No.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	21-02-2023	Wrongly Filed Need to be IA	
417	13-07-2020	0710102070012020(No.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	21-02-2023	Wrongly Filed Need to be IA	
418	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
419	17-02-2023	0710102014932022(No.of Docs 2)	0710102014932022/2	INTERLOCUTORY APPLICATION (I.B.C)/970(ND)2022	JK TYRE & INDUSTRIES L TO. VS. TRADING ENGINEERS (INTERNATIONAL) LTD	Sec 60(5)	20-02-2023	Need to File in IA	nakujain600
420	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E stamp	juriscorp
421	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E stamp	juriscorp
422	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E stamp	juriscorp
423	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E stamp	juriscorp
424	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E stamp	juriscorp
425	18-02-2023	0710102061812022(No.of Docs 1)	0710102061812022/6	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	20-02-2023	Index missing	Advocate Abhas
426	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E stamp	juriscorp
427	17-02-2023	0710102004502021(No.of Docs 1)	0710102004502021/2	INTERLOCUTORY APPLICATION (I.B.C)/599(PB)2021	SURESH CHANDER KAPUR VS. MANISH KUMAR	Sec 60(5)	20-02-2023	Index missing	RIL ASSOCIATES & ADV
428	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E stamp	juriscorp

429	17-02-2023	0710102048632022(No.of Docs 2)	0710102048632022/10	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	20-02-2023	Sign msising in Pages 2 to 12 according to PDF	D18162003
430	17-02-2023	0710102012072019(No.of Docs 1)	0710102012072019/10	COMPANY PETITION IB (IBC)/464(ND)2019	ASHIKA CREDIT CAPITAL LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	20-02-2023	Incomplete Counsel details msising in Index and Page 6 according to PDF, True Copy sign msising in Pages 21 to 30,59 to 76 according to PDF	cs.aaa.2014
431	17-02-2023	0710102012072019(No.of Docs 1)	0710102012072019/8	COMPANY PETITION IB (IBC)/464(ND)2019	ASHIKA CREDIT CAPITAL LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	20-02-2023	Incomplete Counsel details msising in Index and Page 6 according to PDF, True Copy sign msising in Pages 21 to 30,59 to 76 according to PDF	cs.aaa.2014
432	17-02-2023	0710102003552023(No.of Docs 2)	0710102003552023/1	INTERLOCUTORY APPLICATION (I.B.C)/232(ND)2023	BANCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Application under any other provisions- IBC	20-02-2023	Need to File in IA	rmlalik2301
433	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E stamp	juriscorp
434	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E stamp	juriscorp


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